

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 535 OF 2024**

In the matter of: -

Corruption Removal Society Through
Secretary Vinay Kumar Walia

Applicant

Vs.

Department of Forest Wild Life,
Govt. of NCTD through The Principal
Chief Conservator of Forest

Respondent

Index

Sr. No.	Particulars	Page No.
1.	Joint Committee Report in compliance to Hon'ble NGT order dated 14.05.2024, in O.A. No. 535/2024 corruption removal society through Secretary Vinay Kumar Walia Vs. Department of Wild Life, Government of NCT of Delhi.	
2.	Annexure I: A copy of observation of representative of Forest Survey of India.	
3.	Annexure II: A copy of Govt. of NCT of Delhi notification dated 04.04.1996.	
4.	Annexure III: A copy of Hon'ble NGT order dated 14.05.2024, in O.A No. 535/2024.	



Filed by Advocate: -

Suman Arora

(On behalf of Central Pollution Control Board)

Dated: 27.08.2024

Place: Delhi

Joint Committee report on compliance with the NGT order dated 14/05/2024 in OA No. 535 of 2024- Corruption Removal Society Through Secretary Vinay Kumar Walia Vs Department of Forest Wild Life, Government of NCTD

1. Background:

In the Original Application, applicant has raised issue that Khasra No. 209 Sadulajab, Saket, New Delhi is a forest land and the land mafia has captured this land and has deforested almost 50 % of this land. He has also submitted that in the last 3-4 years' large-scale destruction of forest has taken place. In this matter, Hon'ble National Green Tribunal vide order dated 14/05/2024 has constituted a Joint Committee vide para 4 and 5 of the order and the relevant part is reproduced as under:-

Para4. To ascertain the truthfulness of the allegation, we also deem it proper to constitute a Joint Committee comprising of the representative of Member Secretary, CPCB, a representative of MoEF & CC along with a representative of Forest Survey of India, Dehradun. Representative of the Member Secretary, CPCB will act as the nodal agency.

Para5. The Joint Committee will visit the site, ascertain the correct situation and extent of damage to the forest, if any, caused and persons responsible for the same and submit factual status report before the Tribunal within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF

2. Compliance of Hon'ble NGT direction:

In compliance with the directions of Hon'ble NGT, the Central Pollution Control Board has formed a Joint Committee comprising nominated members from MoEF & CC and Forest Survey of India, Dehradun. The details of the Joint Committee constituted for compliance in the matter are given below:

S.No	Name	Designation	Organization
1	Dr Pranay Misra	IFS, Assistant Inspector General of Forest(Central)	Ministry of Environment Forest & Climate Change
2	Dr. Ankur Awadhiya	IFS, Dy. Director	Forest Survey of India
3	Sharandeep Singh	Scientist E	Central Pollution Control Board

In compliance with the Hon'ble NGT directions, the Joint Committee has visited the site under reference to ascertain the correct situation and extent of damage to the forest, if any, caused and the persons responsible for the same on 08th July 2024, the representatives of the Delhi Government present at the site during visit were:

1. Sh. Geetanand, Deputy Range Officer, and Mr. Sunil Balyan, Forest Guard of

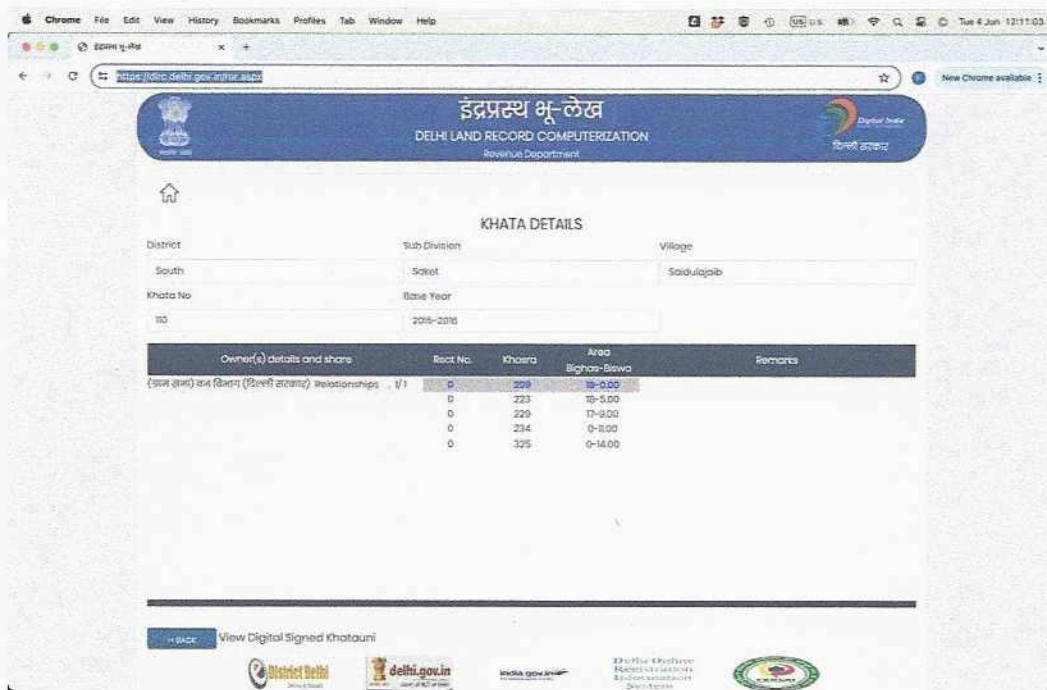
Department of Forest and Wildlife, Government of National Capital Territory of Delhi.

2. Mr D.K Rana, Horticulture Assistant, Horticulture wing of Department of Environment, Government of National Capital Territory, Delhi.

3. Observations of representative of Forest Survey of India as per Annexure-I

Site and situation of Khasra number 209

- To reach the correct site, and to ascertain the facts regarding ownership, khata details as available on the Indraprastha Bhu Lekh (Delhi Land Record Computerization) portal of the Revenue Department, hosted on the website <https://dlrc.delhi.gov.in/ror.aspx> were scrutinised. As per the the details available, the ownership of Khasra number 209 indeed vests with the Department of Forests, Government of Delhi. A screenshot of the same is placed under for records:



- The portal mentions that the area of Khasra number 209 is 19 bighas. This same figure is also mentioned in the Revenue Department's notification dated 2nd April 1996 (published in Delhi Gazette, National Capital Territory Government, on 4th April 1996) Annexure M, through which the Hon'ble Lt. Governor of National Capital Territory of Delhi declared this land as surplus land, excluded the same from vesting in Gram Sabha, and placed it at the disposal of Forest Department of Government of National Capital Territory of Delhi. A copy of the relevant portions is placed under for records:

Ankur
DR. ANKUR AWADHIYA, IFS
 Deputy Director
 Forest Survey of India

REVENUE DEPARTMENT

NOTIFICATION

Delhi, the 2nd April, 1996

No. FC(9) PA DC 95.—Whereas the Supreme Court of India in I.A.No. 18 and 22 in Writ Petition (Civil) No. 4677/85 M.C. Mehta V/s Union of India & Others in their orders dated 25-1-96 and 13-3-96 have directed that uncultivated surplus land of Gaon Sabha falling in "Ridge" may be excluded from vesting in Gaon Sabha u/s 154 of the Delhi Land Reforms Act, 1954 and made available for the purpose of creation of Reserved Forest.

Now, therefore, in exercise of powers conferred u/s 154 of the Delhi Land Reforms Act, 1954 (8 of 1954), the Lt. Governor of National Capital Territory of Delhi, hereby declares the uncultivated land of Gaon Sabha specified in Column 'III' and Annexure 'A' to 'N' Annexed hereto, situated in Southern Ridge in respect of Villages mentioned in Column 'II' of table given below as surplus land and excludes the same from vesting in Gaon Sabha and further places the said land at the disposal of Forest Department of Government of National Capital Territory of Delhi.

S. Name of Village Quantum of Gaon Sabha land covered in ridge as declared surplus and placed at the disposal of Forest Deptt. for afforestation
(in Bighas & Biswas)

I	II	III
1.	Nebsara	466-10 (Details at Annexure 'A')
2.	Chatterpur	225-10 (" " 'B')
3.	Maidangarhi	4263-02 (" " 'C')
4.	Dera Mandi	9412-05 (" " 'D')
5.	Asola	8387-06 (" " 'E')
6.	Pulpehlad	99-04 (" " 'F')
7.	Devli	5175-06 (" " 'G')
8.	Rangpuri	1365-05 (" " 'H')
9.	Ayanagar	4121-02 (" " 'I')
10.	Rajokri	3106-01 (" " 'J')
11.	Bhatti	11101-19 (" " 'K')

Attested

Financial Officer
Deptt. of Publication
M/o U D Delhi-54

Ankur
DR. ANKUR AWADHIYA, I.F.S.
Deputy Director
Forest Survey of India

I	II	III
12.	Ghitorni	732-14 (" " 'L')
13.	Saidulazab	65-19 (" " 'M')
14.	Jonapur	1979-13 (" " 'N')
Total in Bighas		50,480-16
		or
Total in Acres		10517-10

By order and in the name of the
Lt. Governor of the Nation
Capital Territory of Delhi.

G.S. PATNAIK, Secy

ANNEXURE-'A' (1 to 2 Pages)

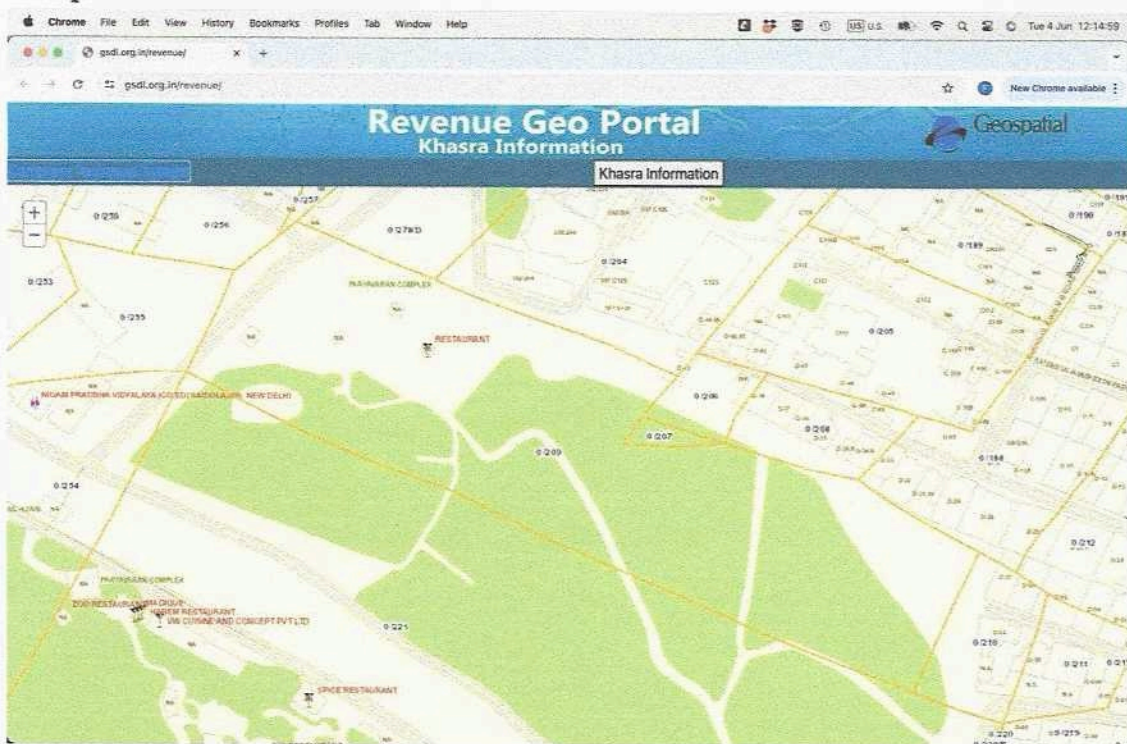
Village NEB Sarai, Tehsil Mehrauli, Delhi,
Gram Sabha Land Under Notified Ridge

Khasra No.	Area
1	1-8
2	3-12
3	5-9
4	4-16
5	5-10
6	4-18
7	4-16
8	4-16
9	4-16
10	4-16
11	2-10
12	4-03
13	4-16
14	4-16
15	4-16
16	4-16
17	4-16
18	4-16
19	2-16
20	5-4
21	1-11
22	6-4
23	4-16
24	4-16
25	4-16
26	6-8
27	6-18
28	4-16
29	2-17
30	5-0
31	3-5

ANNEXURE-- 'M'
 VILLAGE SAIDULAJAB, TEHSIL (MEHRAULI),
 DISTRICT : DELHI
 GRAM SABHA LAND UNDER NOTIFIED
 RIDGE

Khasra No.	Area	Remarks
209	19-0	
223	28-5	
229	17-9	

3. To reach the correct site, the Khasra map of Khasra number 209 was obtained from the website of Geospatial Delhi Limited, A Govt. of NCT of Delhi Company, hosted at <https://gsdl.org.in/revenue/>. A screenshot of the same is placed under for records:

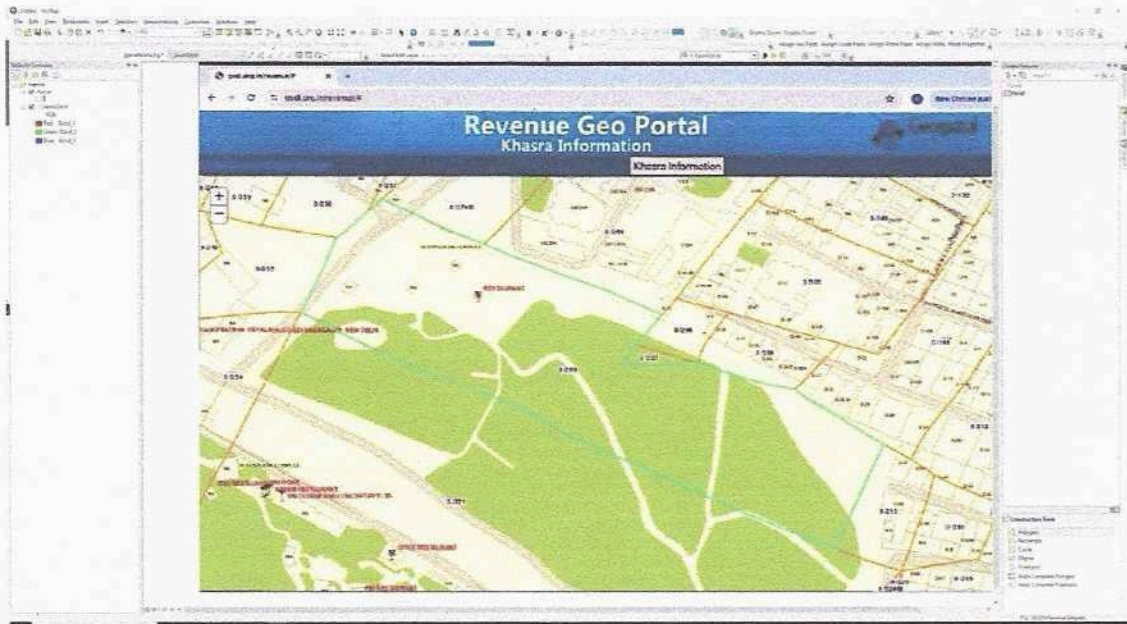


4. The roads and paths on the Khasra map were cross-checked to verify the location during site visit, and GPS and Google Maps were used to ascertain individual features.

Analysis of recent changes using high-resolution satellite imagery

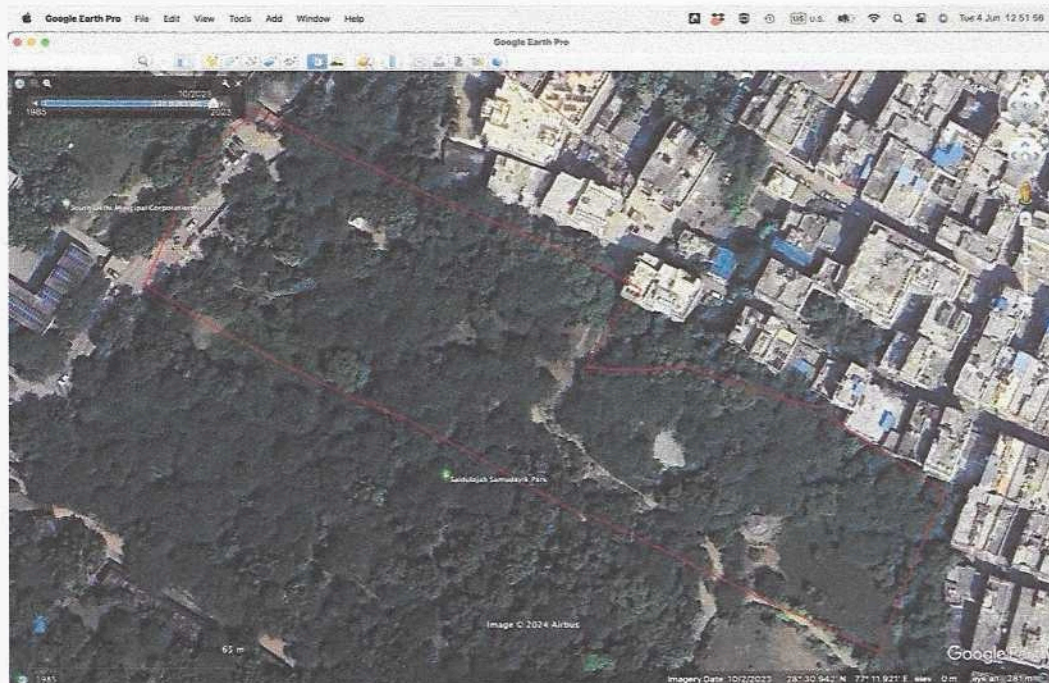
1. To undertake prior analyses, the Khasra map was digitised and geo-referenced. The screenshot of the final result is placed under for records, showing that the digitised file exactly matches the Khasra map available on the portal:

Ankur
DR. ANKUR AWADHIYA, I.F.S.
 Deputy Director
 Forest Survey of India



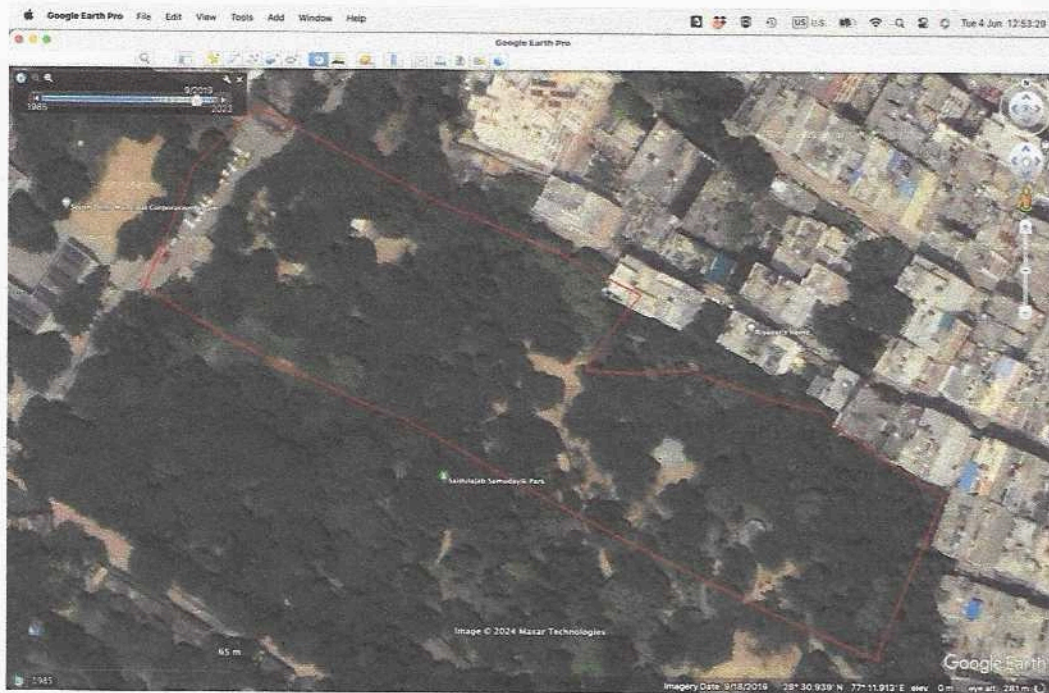
- High-resolution historical satellite imageries as available from Google Earth were utilised to find recent changes in the last 5 years. The satellite imageries for similar seasons (in the months of September and October) for the years 2023 and 2019 appear as under:

Year 2023 (image dated 02 October 2023):

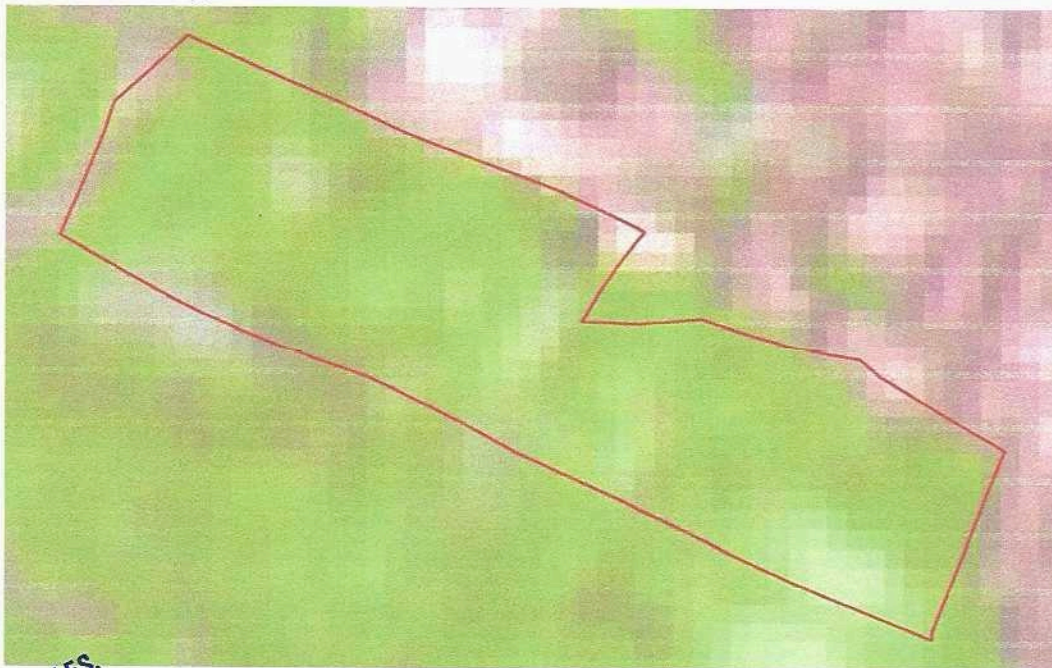


Ankur
DR. ANKUR AWADHYA, I.F.S.
 Deputy Director
 Forest Survey of India

Year 2019 (image dated 18 September 2019):



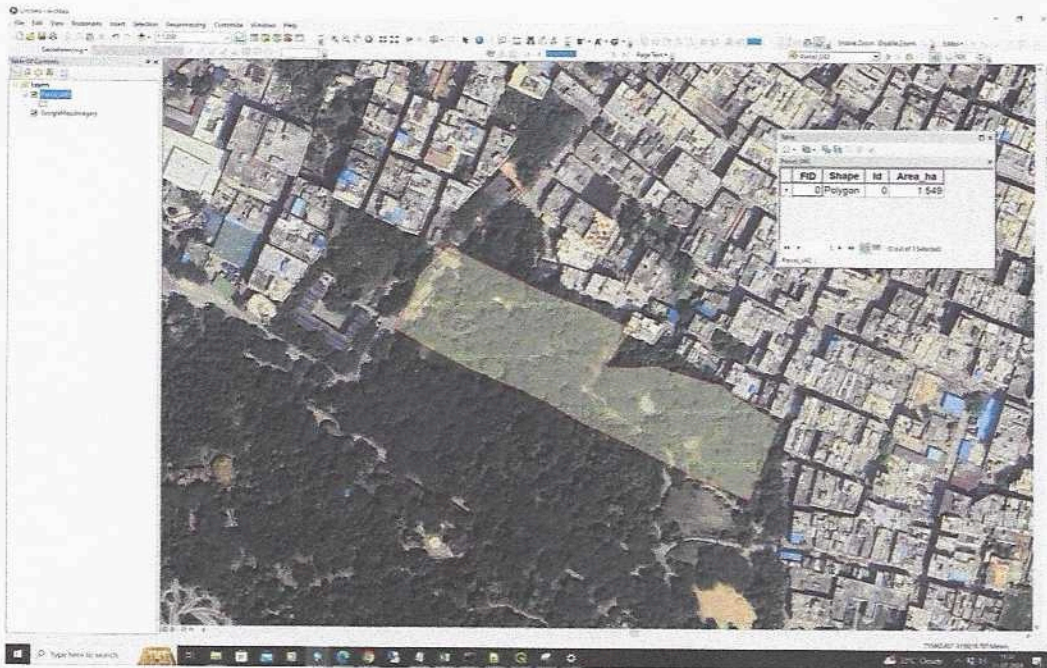
3. The high-resolution satellite imageries indicate that some tree canopies in the South- East portion of the Khasra have indeed been lost over the period. This location was further examined during the site visit.
4. LISS-IV satellite imagery from ISRO's Earth Observation data hub, the Bhoonidhi portal (<https://bhoonidhi.nrsc.gov.in/bhoonidhi/home.html>) has been utilised for the year 2024. The false colour composite imagery dated 18 June 2024 is placed below for records:



Ankur
DR. ANKUR AWADHIYA, I.F.S.
 Deputy Director
 Forest Survey of India

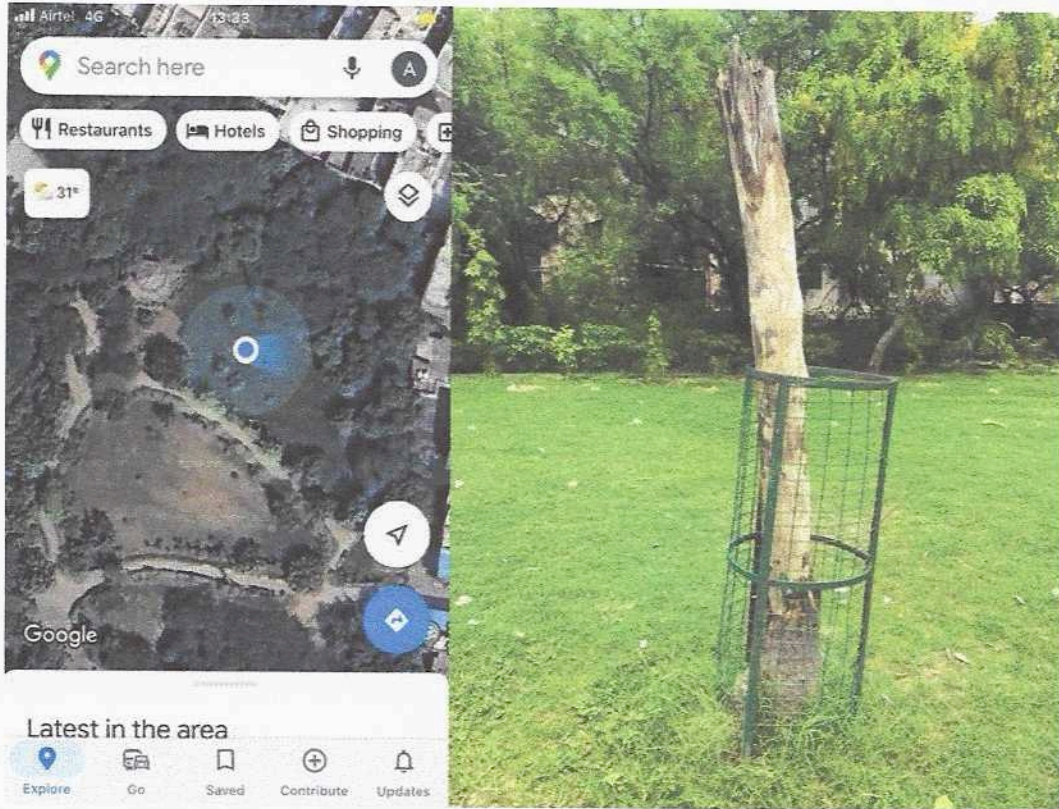
Observations during the site visit

1. The land is being maintained as a park. Visitor amenities were observed.
2. While the Revenue Department's notification dated 2nd April 1996 (published in Delhi Gazette, National Capital Territory Government, on 4th April 1996) mentions the purpose of creation of Reserved Forest, no forest boundary pillars were visible.
3. Though the area of the Khasra is mentioned as 19 bighas in the revenue portal and in the notification, the area appeared to be very small in comparison during the visit. This was confirmed through measurement of the geo-referenced Khasra map, whose readings are placed under for records:

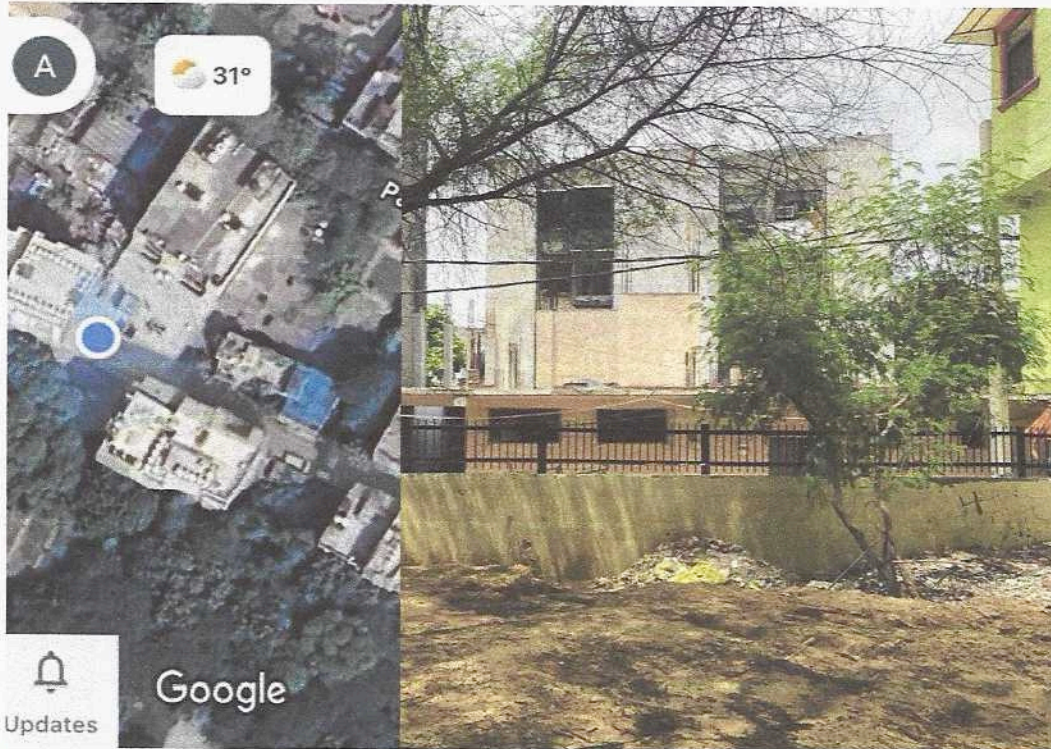


4. The area is measured to be 1.549 hectares, or 6.12 bighas (1 hectare = 3.954 bighas). Thus, only 32.2% of the 19 bighas of Khasra number 209 were found at the location.
5. In the South-East portion of the Khasra where tree canopy loss was evident in the satellite images, site visit confirmed the loss of tree canopy. This loss has not been compensated by planting of tall plants, making the loss permanent. The site visit photograph with GPS location is placed under for records:

Ankur
DR. ANKUR AWADHIYA, I.F.S.
 Deputy Director
 Forest Survey of India



- 6. In many areas, the park is covered with a boundary wall. The site visit photograph with GPS location is placed under for records:

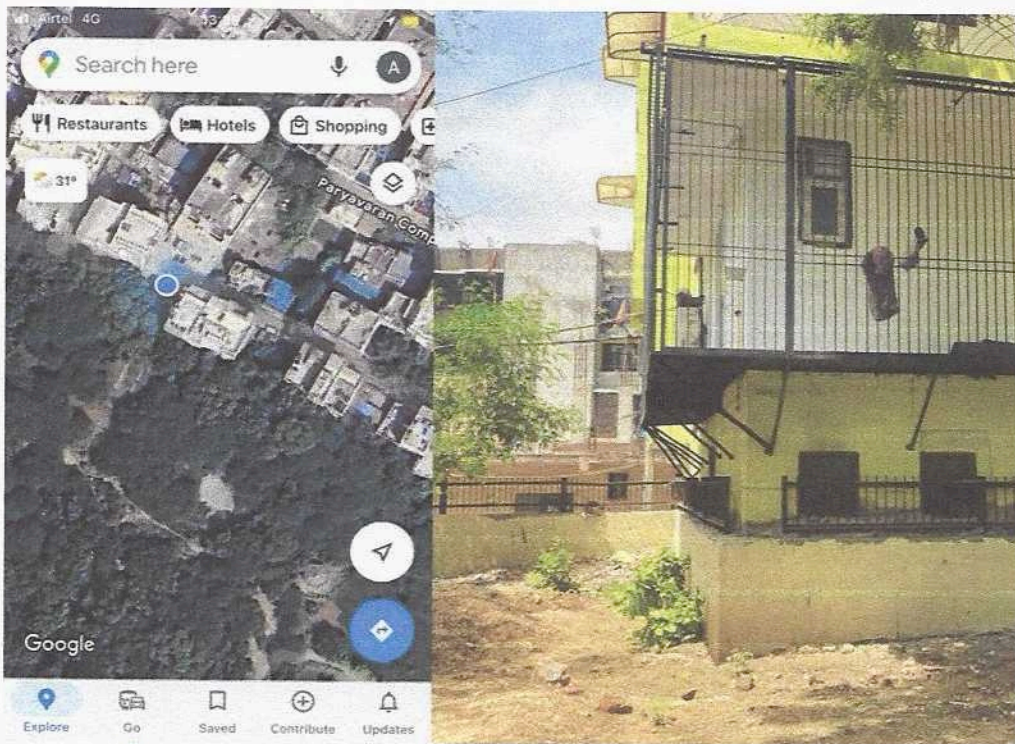


Ankur
DR. ANKUR AWADHIYA, I.F.S.
Deputy Director
Forest Survey of India

7. However, in many places, the wall was found to be badly damaged. The site visit photograph with GPS location is placed under for records:

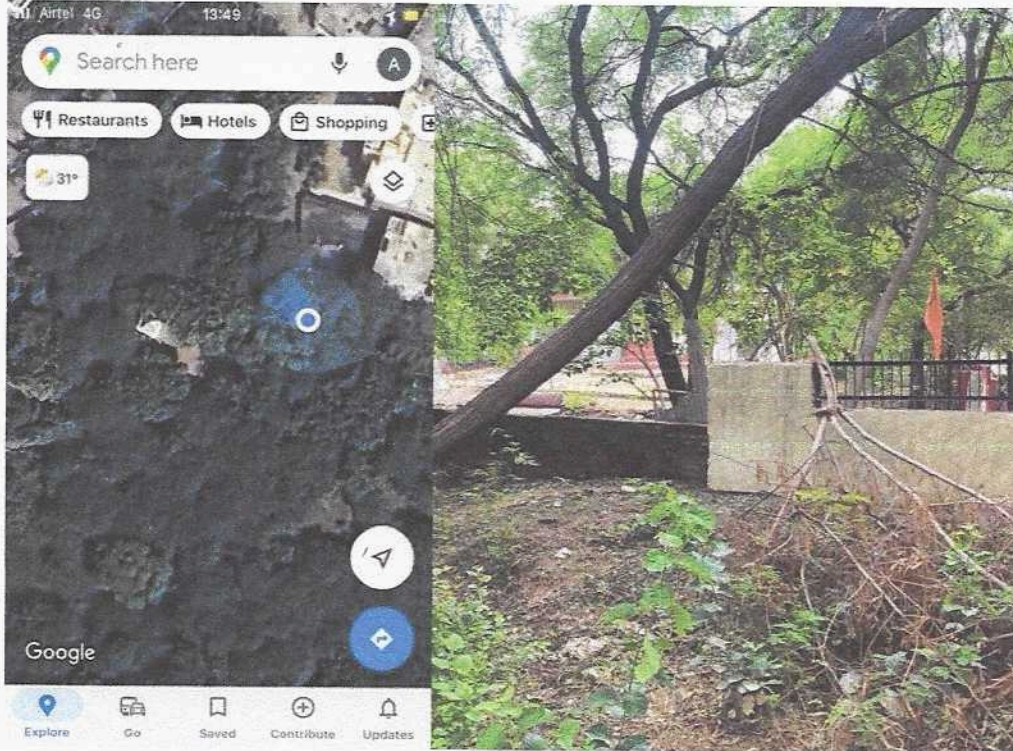


8. Similarly, some buildings have also encroached upon the land through extensions. The site visit photograph with GPS location is placed under for records:

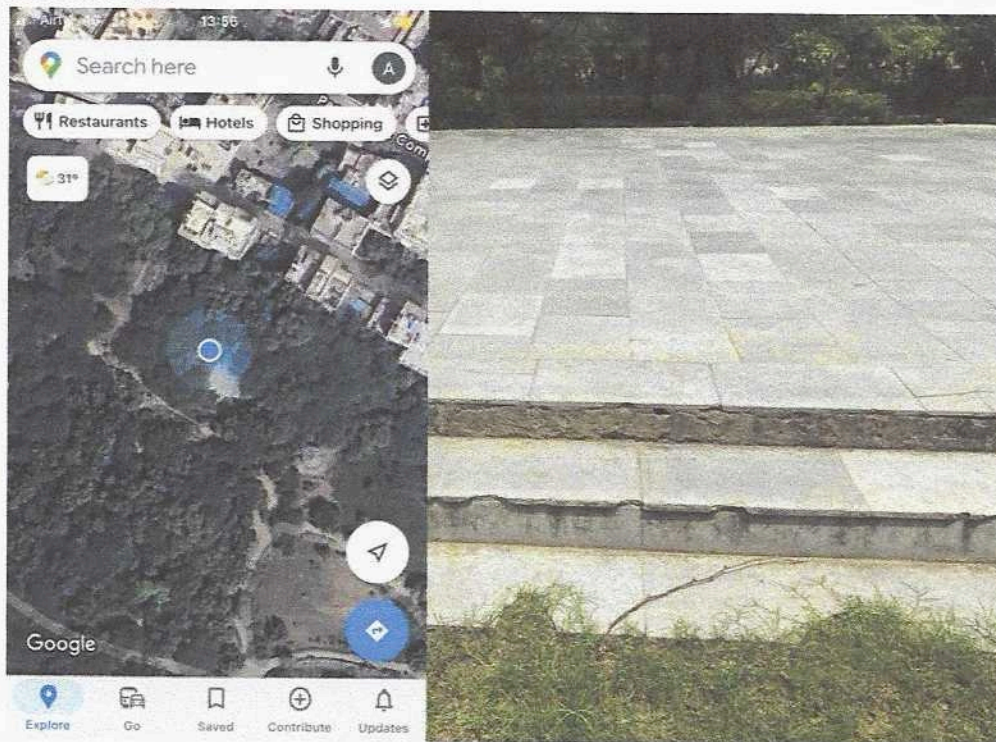


Ankur
DR. ANKUR AWADHIYA, I.F.S.
 Deputy Director
 Forest Survey of India

9. There is a temple inside the Khasra. The site visit photograph with GPS location is placed under for records:



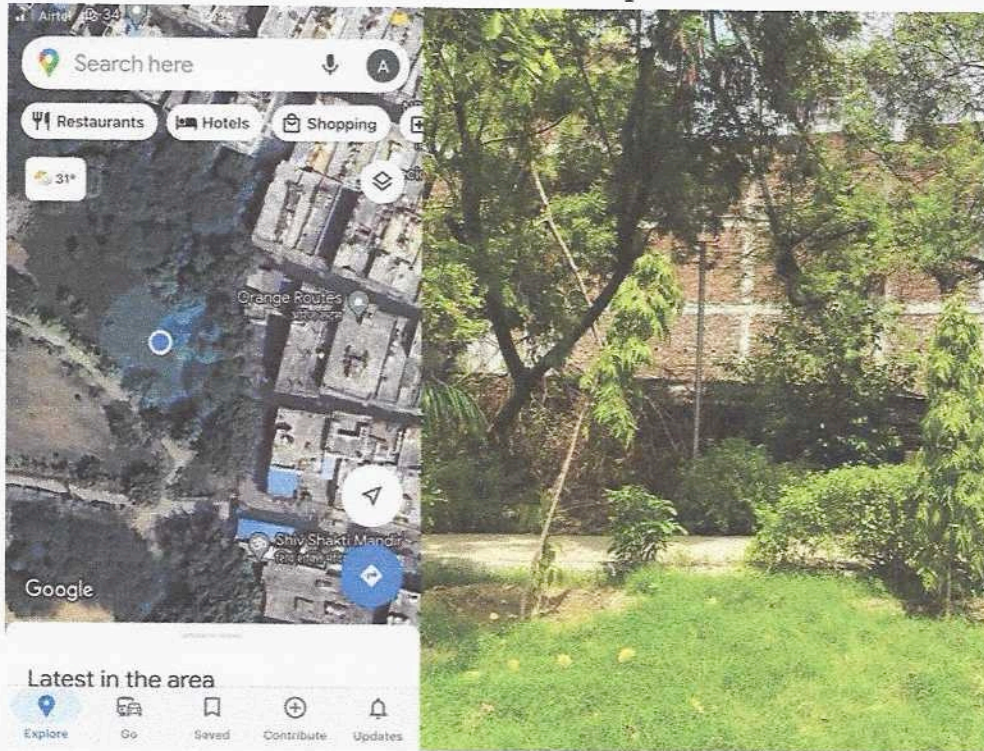
10. A large permanent construction in the form of chabutara is also present inside the Khasra. The site visit photograph with GPS location is placed under for records:



Ankur

DR. ANKUR AWADHIYA, I.F.S.
Deputy Director
Forest Survey of India

11. New construction can be seen adjacent to the park boundary. Since only 6.12 bighas out of the 19 bighas of Khasra number 209 were found at the location, it cannot be ascertained if this new construction falls within the 19 bighas area supposed to be allotted to the forest department. The site visit photograph with GPS location is placed under for records:



12. Piles of garbage, including plastic waste were commonly seen inside the khasra, but especially so near the boundary. Such wastes not only create eye sores and degrade the wildlife habitat, but also present entanglement and choking hazards to wildlife including birds and squirrels that were observed in large numbers in the area during the visit. The site visit photograph with GPS location is placed under for records:



Ankur
DR. ANKUR AWADHIYA, I.F.S.
 Deputy Director
 Forest Survey of India

Summary

1. The land is being maintained as a park. Visitor amenities were observed.
2. While the Revenue Department's notification dated 2nd April 1996 (published in Delhi Gazette, National Capital Territory Government, on 4th April 1996) mentions the purpose of creation of Reserved Forest, no forest boundary pillars were visible.
3. Though the area of the Khasra is mentioned as 19 bighas in the revenue portal and in the notification, the area appeared to be very small in comparison during the visit.
4. Only 6.12 bighas out of the 19 bighas of Khasra number 209 were found at the site.
5. Site visit confirmed the loss of tree canopy in the South-East portion of the Khasra. This loss has not been compensated by planting of tall plants, making the loss permanent.
6. In many areas, the park is covered with a boundary wall.
7. However, in many places, the wall was found to be badly damaged.
8. Some buildings have also encroached upon the land through extensions.
9. There is a temple inside the Khasra.
10. A large permanent construction in the form of chabutara is also present inside the Khasra.
11. New construction can be seen adjacent to the park boundary. Since only 6.12 bighas out of the 19 bighas of Khasra number 209 were found at the location, it cannot be ascertained if this new construction falls within the 19 bighas area supposed to be allotted to the forest department.
12. Piles of garbage, including plastic waste were commonly seen inside the Khasra, but especially so near the boundary. Such wastes not only create eye sores and degrade the wildlife habitat, but also present entanglement and choking hazards to wildlife including birds and squirrels that were observed in large numbers in the area during the visit.

Ankur

DR. ANKUR AWADHIYA, I.F.S.
Deputy Director
Forest Survey of India

5. Observations by representatives of MoEF&CC and the Central Pollution Control Board

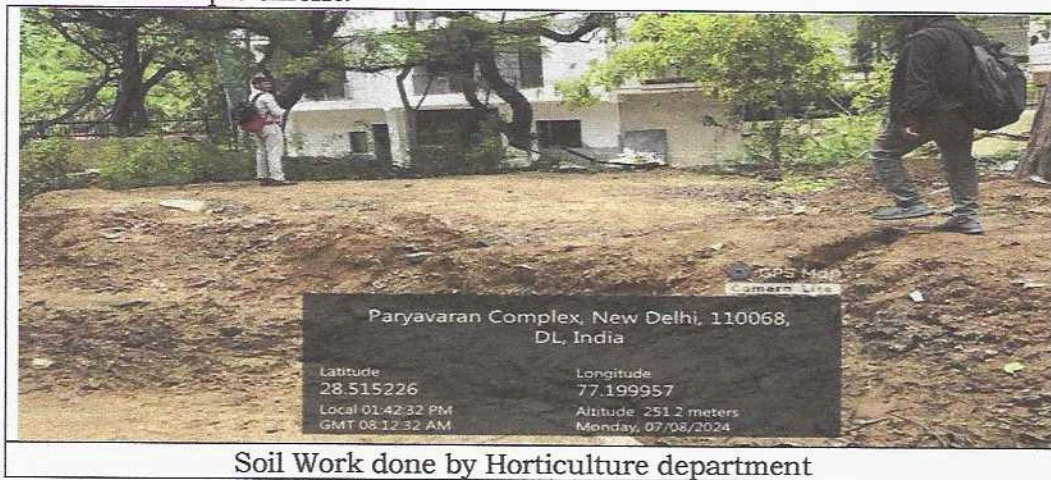
The site located in Khasra No 209 predominately is a park. The park includes Khasra no. 209 (not notified as forest land but under the ownership of the forest department) and two additional Khasras (both notified as forest land). The park is being maintained by the Horticulture unit of the Department of Environment, GNCTD, and is under non-forestry activity, as not approved by the Forest Department. As per the details available, the ownership of Khasra number 209 vests with the Department of Forests and Wildlife, Government of National Capital Territory of Delhi. **(Document attached as Annexure -II)**

1. There are no boundary pillars demarcating forest areas from non-forest areas. The committee relied on the KML files and map made available by representatives of forest department present on the date of site inspection.
2. As per the Forest department, the document submitted by the applicant regarding serving notices to the encroachers by the Forest department is correct. The area of Khasra 209 as per the forest department, is divided by a boundary with the outer part being heavily encroached. The area of the Khasra 209 is mentioned in the government document as 19 Bhighas (**page 36 of the Annexure-II**), the amount of encroachment on the forest area can only be ascertained with and fresh demarcation of the three Khasras managed by the Horticulture unit of the Department of Environment, GNCTD.
3. The inner part of Khasra 209 enclosed by the boundary is having issues as mentioned in the observations below.
 - i) Encroachment on Khasra 209 with multistory buildings is observed during visit. It was submitted by the forest staff that almost half of the Khasra No 209 is fully occupied with buildings and street and remaining part of Khasra No 209 is demarcated by the boundary of horticulture department, which is also found compromised by encroaching buildings, with some balconies overhanging and the same boundary being used as support for encroachment structure. Photographs are given below for records.



Encroachment of the boundary of Park with overhanging balconies and as support for encroachment structure

- ii) During the inspection, it was observed that Soil work was done by the horticulture department on forest land without the knowledge of the forest department.

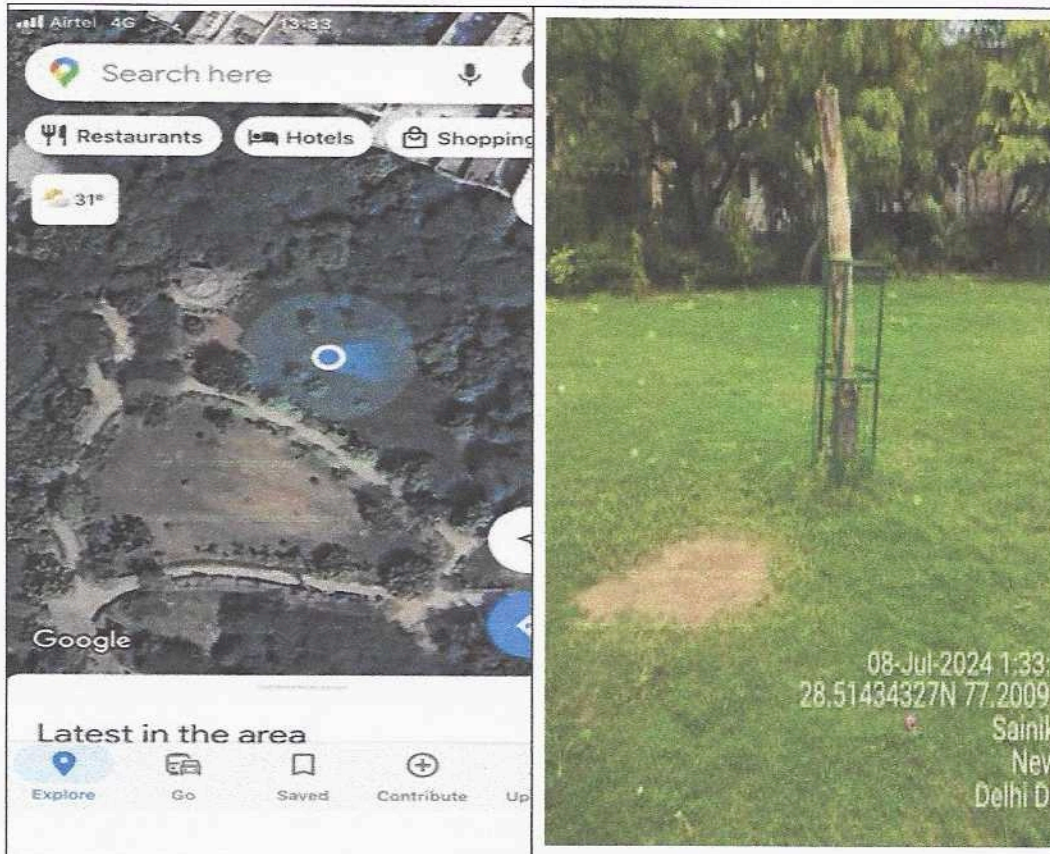


Soil Work done by Horticulture department

- iii) A large permanent construction in the form of chabutara observed inside the Khasra 209. The site visit photograph is placed under for records:



- iv) During the site visit, the joint committee observed the loss of tree canopy in the South-East portion of the Khasra No 209. This loss has not been compensated by planting of tall plants, making the loss permanent. Horticulture department has informed two trees got uprooted naturally in bad weather; however, records of disposal of such trees were not provided by the horticulture department. The horticulture department has occasionally made plantation on the land but no record of plantation activity done on the Khasra number 209 was made available to the committee.



Loss of tree canopy in the south – East portion of the Khasra No 209

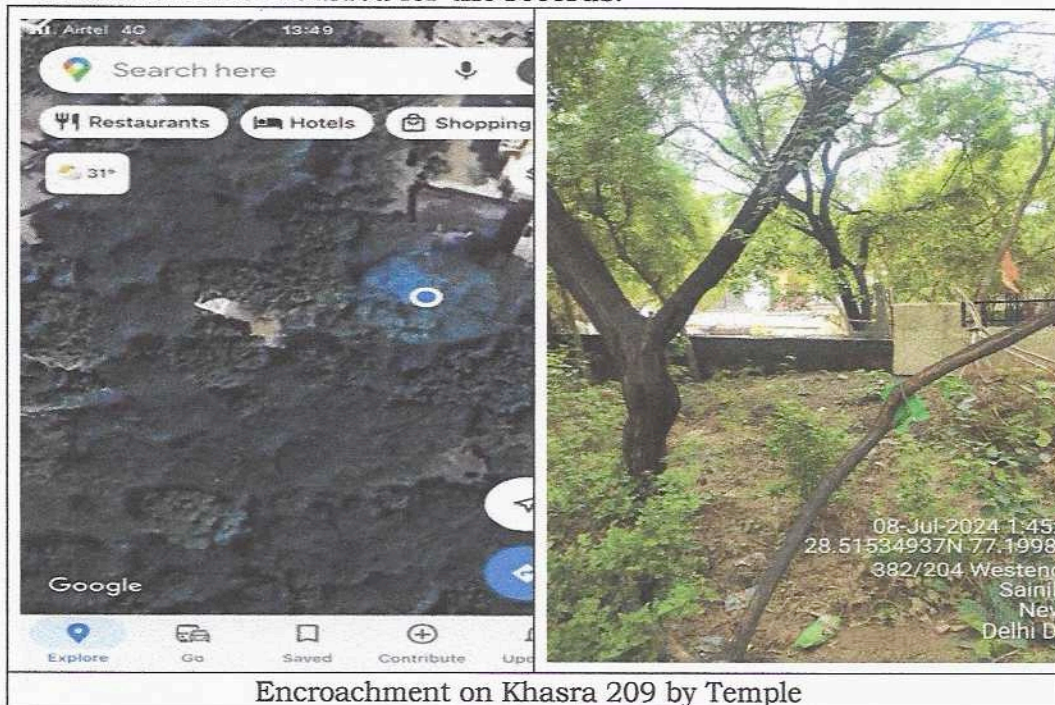
- v) During inspection, it was observed that the park has a separate boundary wall, which separates it from residential houses. However, in some places, the wall was found damaged. The site visit photograph with GPS location is placed under for records:



Damaged Boundary wall of the park

- vi) Encroachment on forest land by a temple is also observed by the Joint Committee. The temple has a boundary, but records of its construction were not made available. A site visit photograph with

GPS location is included for the records.



- vii) During the visit it was found that Solid waste including plastic waste and Construction and Demolition waste was commonly seen in the park which can degrade the flora and fauna of the area. The site visit photograph with GPS location is placed under for records:

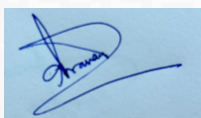


Recommendations of MoEF&CC and CPCB: -

1. As per annexure M of Revenue Department's notification dated 2nd April 1996 (published in Delhi Gazette, National Capital Territory Government, on 4th April 1996), has declared land **(including Khasra**

No 209 land, 19 Bighas) as surplus land, excluded the same from vesting in Gram Sabha, and placed it at the disposal of Forest Department of Government of National Capital Territory of Delhi. As per information received from the Forest department, the Delhi Government that Forest Land under reference has been notified U/S 4 of Indian Forest Act (IFA) 1927 as per Notification 1994 and Notification U/S 20 of IFA 1927 is under process which needs to be expedited.

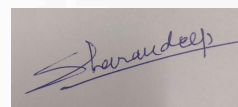
2. If in any possible case, there is any confusion on the ownership of the land/part of land encroached upon, then this can only be clarified with joint inspection and fresh demarcation of the three Khasras [among which 2 are notified and one (209) is non-notified Forest land] by forest and revenue department.
3. The forest area which is currently under Non Forestry activity as not approved by the Forest Department, should be managed as per the approved Working Plan of the Forest Division. Cognizance of violations of Indian Forest Act and Forest Conservation Act must be taken by the Forest Department.
4. Implement a comprehensive reforestation plan by Horticulture unit of the Department of Environment, GNCTD in consultation with the Department of Forest and Wildlife, GNCTD for the degraded areas, particularly the southeast portion where tree canopy loss was observed. Priority should be given to planting native species that are suited to the local ecosystem.
5. Organize a thorough cleanup of the park area, removing all solid waste, plastic waste, and construction debris. Establish regular waste management protocols to prevent future dumping. The compliance of provisions of Construction and Demolition Waste Management Rules, 2016, and Solid Waste Management Rules 2016 is to be ensured by land-owning agency.



Dr Pranay Misra, (IFS),
Assistant Inspector
General of
Forest(Central),
MoEFCC

*Pages 2 to 12
with FSI's comments
are signed and sealed.
Ankur*

Dr. Ankur Awadhiya,
(IFS), Dy. Director,
Forest Survey of India



Sharandeep Singh,
Sct 'E', Central
Pollution Control Board

DR. ANKUR AWADHIYA, I.F.S.
Deputy Director
Forest Survey of India

Factual status report
with reference to
the Hon'ble National Green Tribunal
Principal Bench, New Delhi's
Order dated 14 May 2024
in OA No. 535/2024
submitted by the Forest Survey of India
to the nodal agency

Table of contents

Background	2
Site and situation of khasra number 209	2
Analysis of recent changes using high-resolution satellite imagery	5
Observations during the site visit	8
Summary	14

Background

1. In their order dated 14 May 2024, in O.A. No. 535 / 2024, the Hon'ble National Green Tribunal constituted a Joint Committee with the representative of Member Secretary, CPCB as the nodal agency, and including a representative of the Forest Survey of India, Dehradun.
2. Paragraph 1 of the Hon'ble National Green Tribunal's Order mentions that in the "Original Application, the plea of the applicant is that khasra No. 209 Sadulajab Saket New Delhi is a forest land and the land mafia has captured this land and has deforested almost 50% of this land". The paragraph also mentions that as per the submission, "in last 3-4 years large scale deforestation of forest has taken place".
3. The joint committee was directed to visit the site, ascertain the correct situation and extent of damage to the forest, if any, caused and persons responsible for the same and submit factual status report before the Tribunal.
4. The site visit of the joint committee was made on 8th July 2024 further to the nodal agency's letter number CM-13011/122/2024-LAW-HO-CPCB-HO dated 05 July 2024.
5. The nodal agency requested to furnish individual observations.
6. Hence this report.

Site and situation of khasra number 209

1. To reach the correct site, and to ascertain the facts regarding ownership, khata details as available on the Indraprastha Bhu Lekh (Delhi Land Record Computerization) portal of the Revenue Department, hosted on the website <https://dlrc.delhi.gov.in/ror.aspx> were scrutinised. As per the the details available, the ownership of Khasra number 209 indeed vests with the Department of Forests, Government of Delhi. A screenshot

of the same is placed under for records:

The screenshot displays the Delhi Land Record Computerization (DLRC) portal. The page title is "इंद्रप्रस्थ भू-लेख" (Indraprastha Bhoo-Lekh) and "DELHI LAND RECORD COMPUTERIZATION Revenue Department". The page shows the following details:

KHATA DETAILS

District: South, Sub Division: Saket, Village: Saidulajab

Khata No: 110, Base Year: 2016-2018

Owner(s) details and share	Rect No.	Khasra	Area Bighas-Biswa	Remarks
(ग्राम समिति) वन विभाग (दिल्ली सरकार) Relationships : 1/1	0	209	19-0.00	
	0	223	18-5.00	
	0	229	17-9.00	
	0	234	0-11.00	
	0	325	0-14.00	

At the bottom of the page, there are logos for District Delhi, delhi.gov.in, india.gov.in, and Delhi Online Registration Information System.

- The portal mentions that the area of khasra number 209 is 19 bighas. This same figure is also mentioned in the Revenue Department's notification dated 2nd April 1996 (published in Delhi Gazette, National Capital Territory Government, on 4th April 1996) Annexure M, through which the Hon'ble Lt. Governor of National Capital Territory of Delhi declared this land as surplus land, excluded the same from vesting in Gram Sabha, and placed it at the disposal of Forest Department of Government of National Capital Territory of Delhi. A copy of the relevant portions is placed under for records:

REVENUE DEPARTMENT

NOTIFICATION

Delhi, the 2nd April, 1996

No. FI(29) PA DC/95.—Whereas the Supreme Court of India in I.A.No. 18 and 22 in Writ Petition (Civil) No. 4677/85 M.C. Mehta V/s Union of India & Others in their orders dated 25-1-96 and 13-3-96 have directed that uncultivated surplus land of Gaon Sabha falling in "Ridge" may be excluded from vesting in Gaon Sabha u/s 154 of the Delhi Land Reforms Act, 1954 and made available for the purpose of creation of Reserved Forest.

Now, therefore, in exercise of powers conferred u/s 154 of the Delhi Land Reforms Act, 1954 (8 of 1954), the Lt. Governor of National Capital Territory of Delhi, hereby declares the uncultivated land of Gaon Sabha specified in Column 'III' and Annexure 'A' to 'N' Annexed hereto, situated in Southern Ridge in respect of Villages mentioned in Column 'II' of table given below as surplus land and excludes the same from vesting in Gaon Sabha and further places the said land at the disposal of Forest Department of Government of National Capital Territory of Delhi.

S. Name of Village Quantum of Gaon Sabha land covered in ridge as declared surplus and placed at the disposal of Forest Deptt. for afforestation

(in Bighas & Biswas)

I	II	III
1.	Nebsarai	466-10 (Details at Annexure-'A')
2.	Chatterpur	225-10 (" " -'B')
3.	Maidangarhi	4263-02 (" " -'C')
4.	Dera Mandi	9412-05 (" " -'D')
5.	Asola	8387-06 (" " -'E')
6.	Pulpehlad	99-04 (" " -'F')
7.	Devli	5175-06 (" " -'G')
8.	Rangpuri	1365-05 (" " -'H')
9.	Ayanagar	4121-02 (" " -'I')
10.	Rajokri	3106-01 (" " -'J')
11.	Bhatti	11101-19 (" " -'K')

Attested

Financial Officer
Deptt. of Publication
M/9 U D Delhi-54

I	II	III
12.	Ghitorni	732-14 (" " -'L')
13.	Saidulazab	65-19 (" " -'M')
14.	Jonapur	1979-13 (" " -'N')
Total in Bighas		50,480-16
		or
Total in Acres		10517-10

By order and in the name of the
Lt. Governor of the Nation
Capital Territory of Delhi.

G.S. PATNAIK, Secy

ANNEXURE-'A' (1 to 2 Pages)

Village NEB Sarai, Tehsil Mehrauli, Delhi,

Gram Sabha Land Under Notified Ridge

Khasra No.	Area
1	1-8
2	3-12
3	5-9
4	4-16
5	5-10
6	4-18
7	4-16
8	4-16
9	4-16
10	4-16
11	2-10
12	4-03
13	4-16
14	4-16
15	4-16
16	4-16
17	4-16
18	4-16
19	2-16
20	5-4
21	1-11
22	6-4
23	4-16
24	4-16
25	4-16
26	6-8
27	6-18
28	4-16
29	2-17
30	5-0
31	3-5

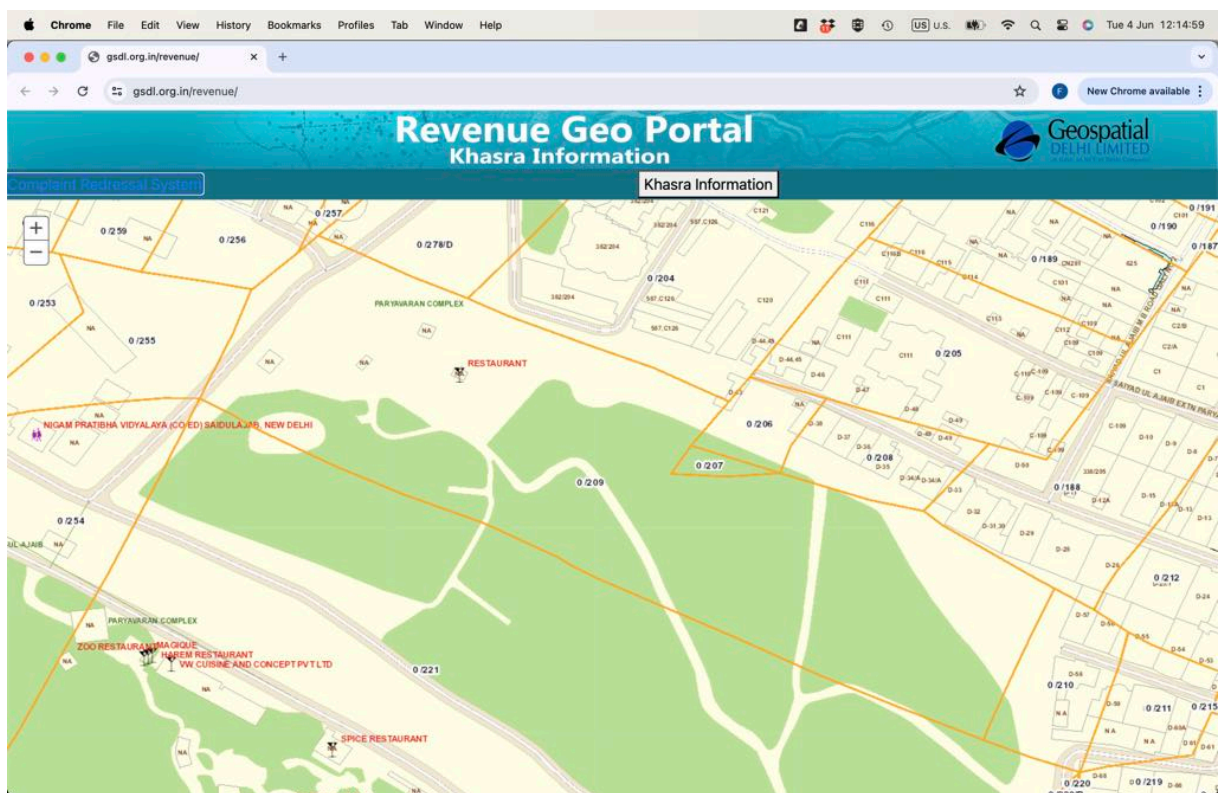
ANNEXURE-- 'M'

VILLAGE SAIDULAJAB, TEHSIL (MEHRAULI),
DISTRICT : DELHI

GRAM SABHA LAND UNDER NOTIFIED
RIDGE

Khasra No.	Area	Remarks
209	19-0	
223	28-5	
229	17-9	

3. To reach the correct site, the khasra map of khasra number 209 was obtained from the website of Geospatial Delhi Limited, A Govt. of NCT of Delhi Company, hosted at <https://gsdl.org.in/revenue/>. A screenshot of the same is placed under for records:

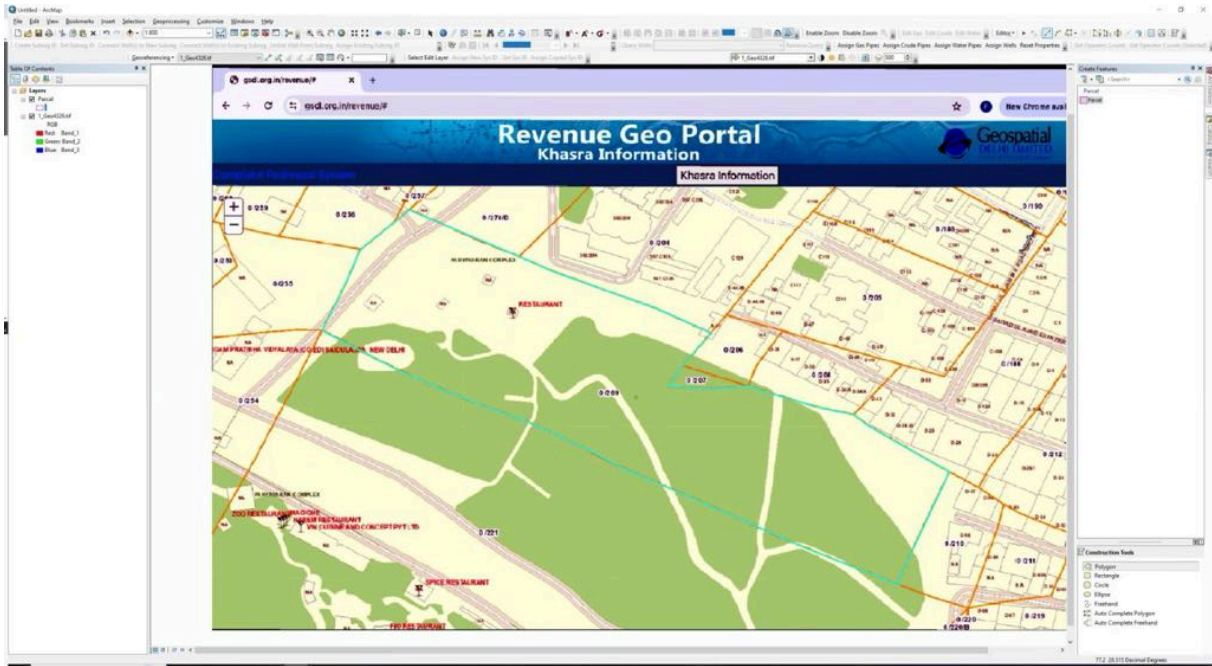


4. The roads and paths on the khasra map were cross-checked to verify the location during site visit, and GPS and Google Maps were used to ascertain individual features.

Analysis of recent changes using high-resolution satellite imagery

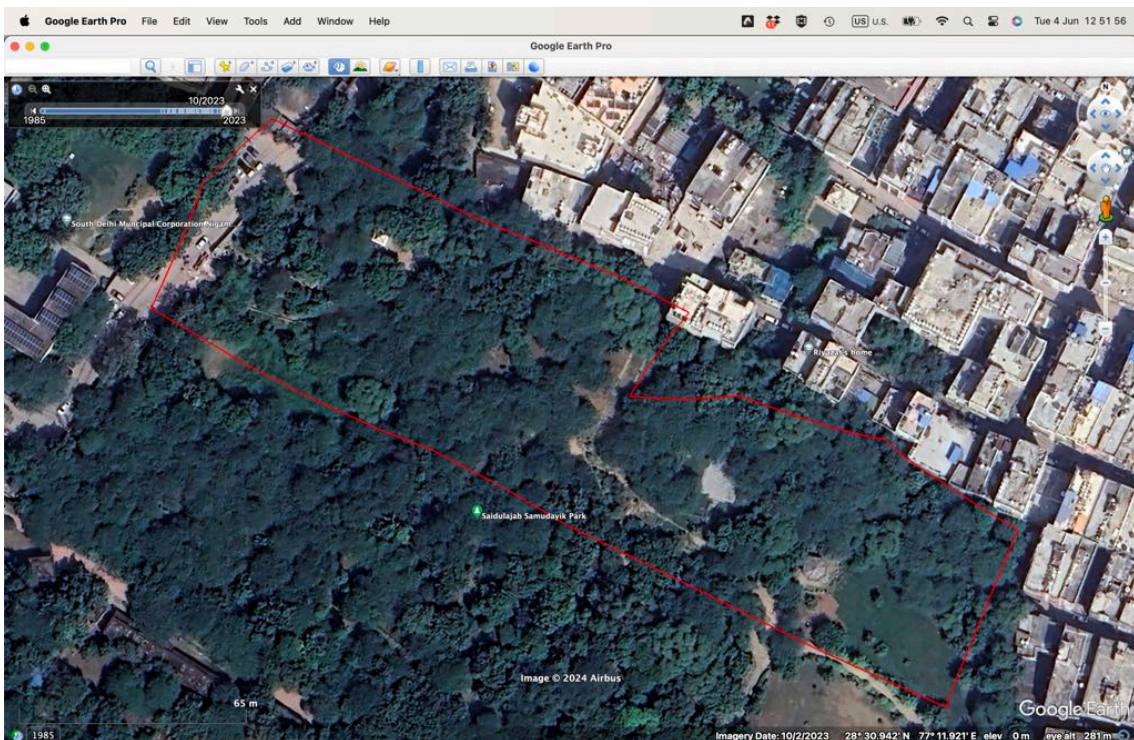
1. To undertake prior analyses, the khasra map was digitised and geo-referenced. The screenshot of the final result is placed under for records, showing that the digitised file

exactly matches the khasra map available on the portal:

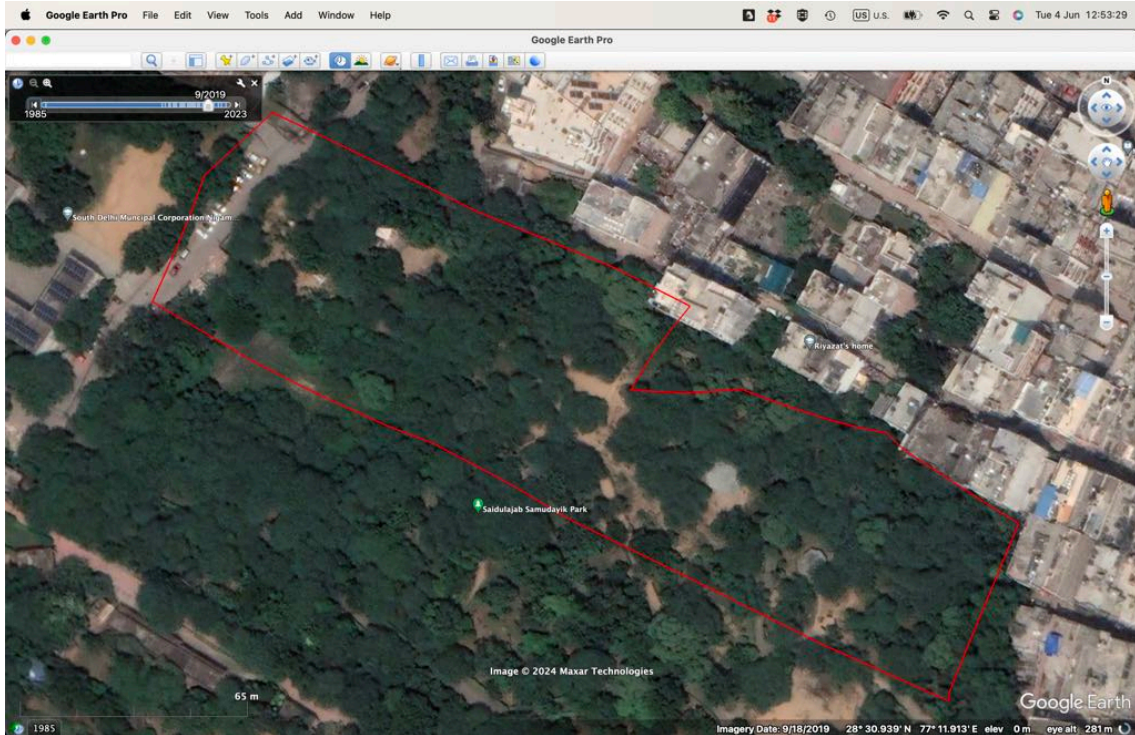


- High-resolution historical satellite imageries as available from Google Earth were utilised to find recent changes in the last 5 years. The satellite imageries for similar seasons (in the months of September and October) for the years 2023 and 2019 appear as under:

Year 2023 (image dated 02 October 2023):

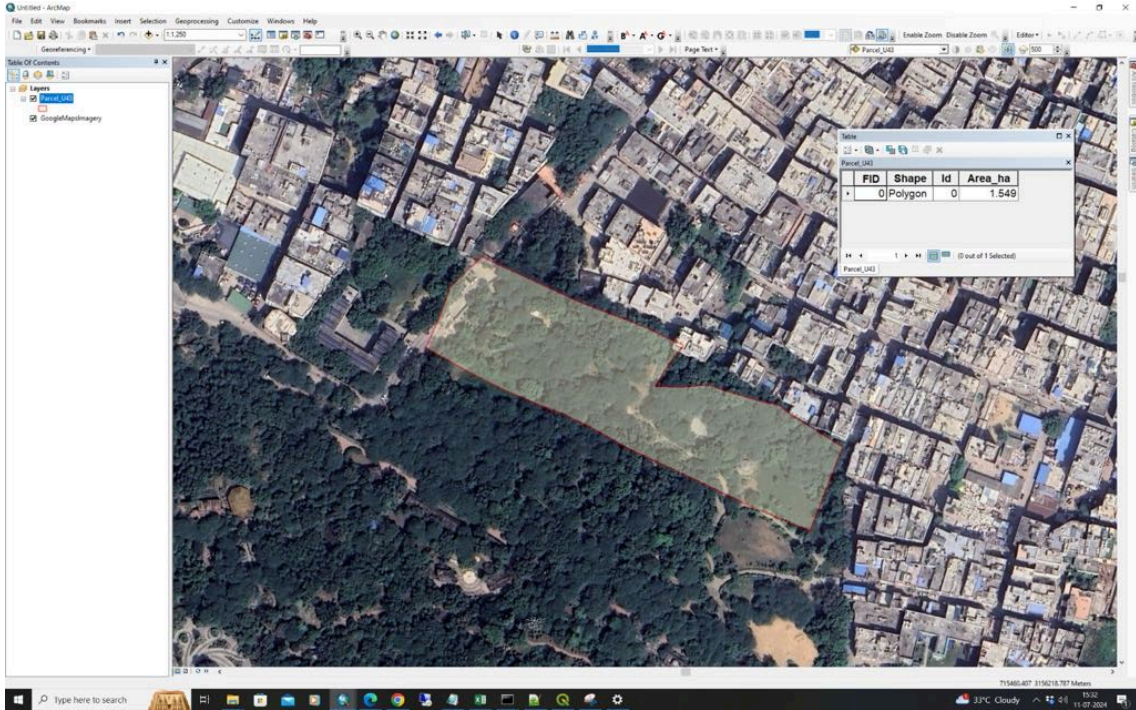


Year 2019 (image dated 18 September 2019):



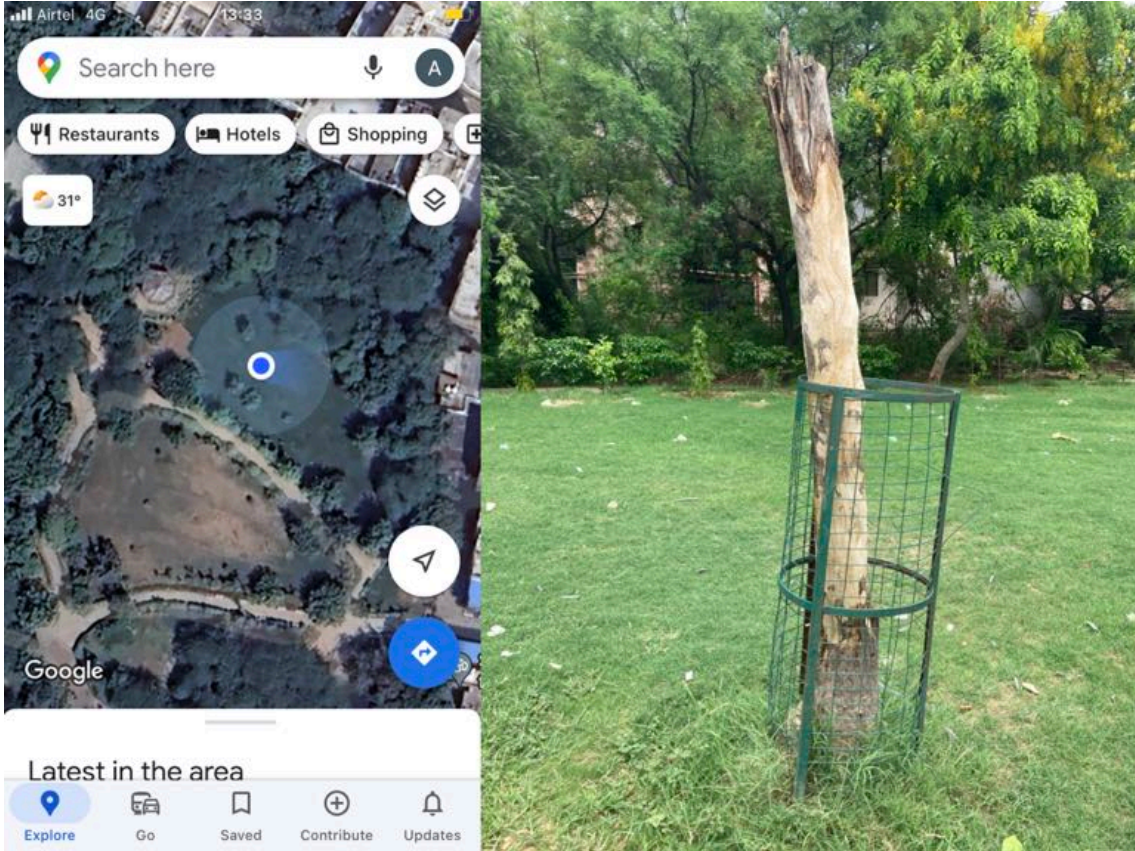
3. The high-resolution satellite imageries indicate that some tree canopies in the South-East portion of the khasra have indeed been lost over the period. This location was further examined during the site visit.
4. LISS-IV satellite imagery from ISRO's Earth Observation data hub, the Bhoonidhi portal (<https://bhoonidhi.nrsc.gov.in/bhoonidhi/home.html>) has been utilised for the year 2024. The false colour composite imagery dated 18 June 2024 is placed below

readings are placed under for records:

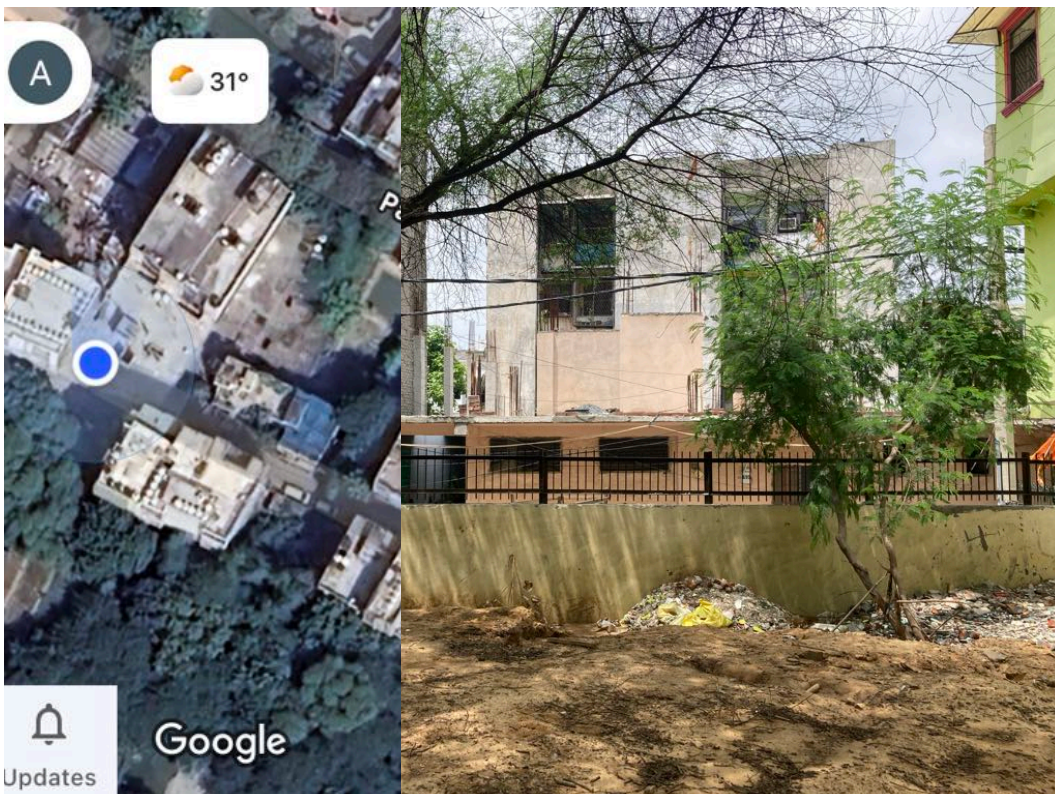


4. The area is measured to be 1.549 hectares, or 6.12 bighas (1 hectare = 3.954 bigha). Thus, only 32.2% of the 19 bighas of khasra number 209 were found at the location.
5. In the South-East portion of the khasra where tree canopy loss was evident in the satellite images, site visit confirmed the loss of tree canopy. This loss has not been compensated by planting of tall plants, making the loss permanent. The site visit

photograph with GPS location is placed under for records:



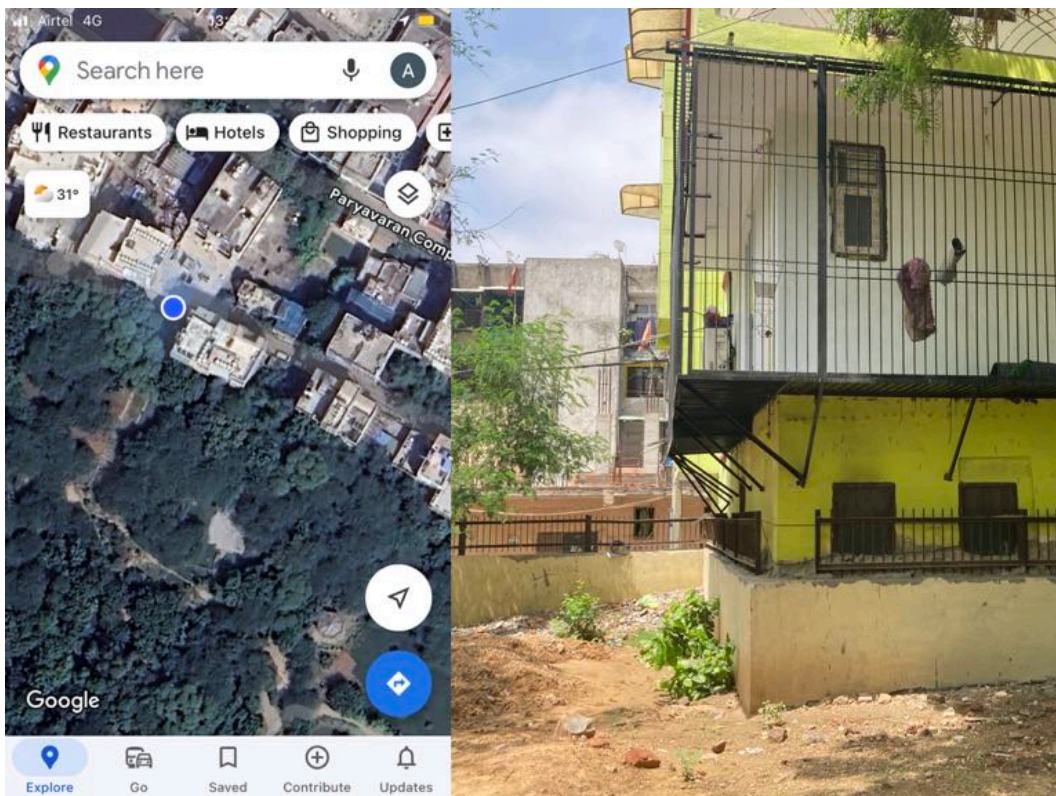
6. In many areas, the park is covered with a boundary wall. The site visit photograph with GPS location is placed under for records:



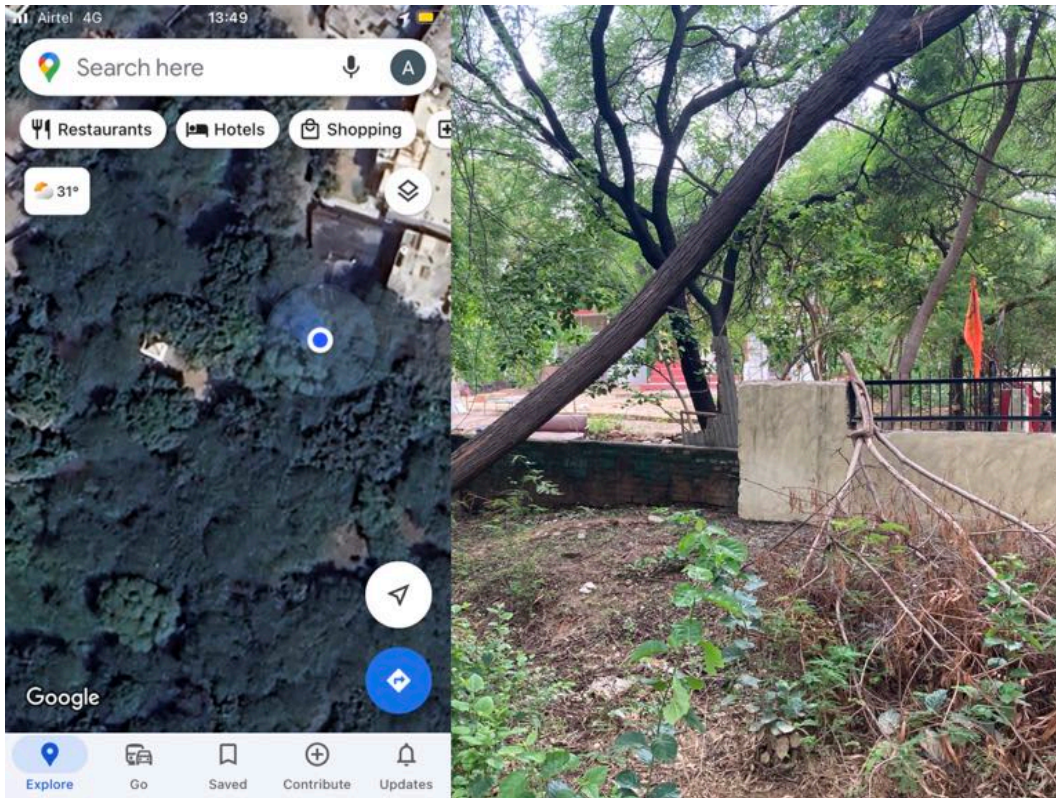
7. However, in many places, the wall was found to be badly damaged. The site visit photograph with GPS location is placed under for records:



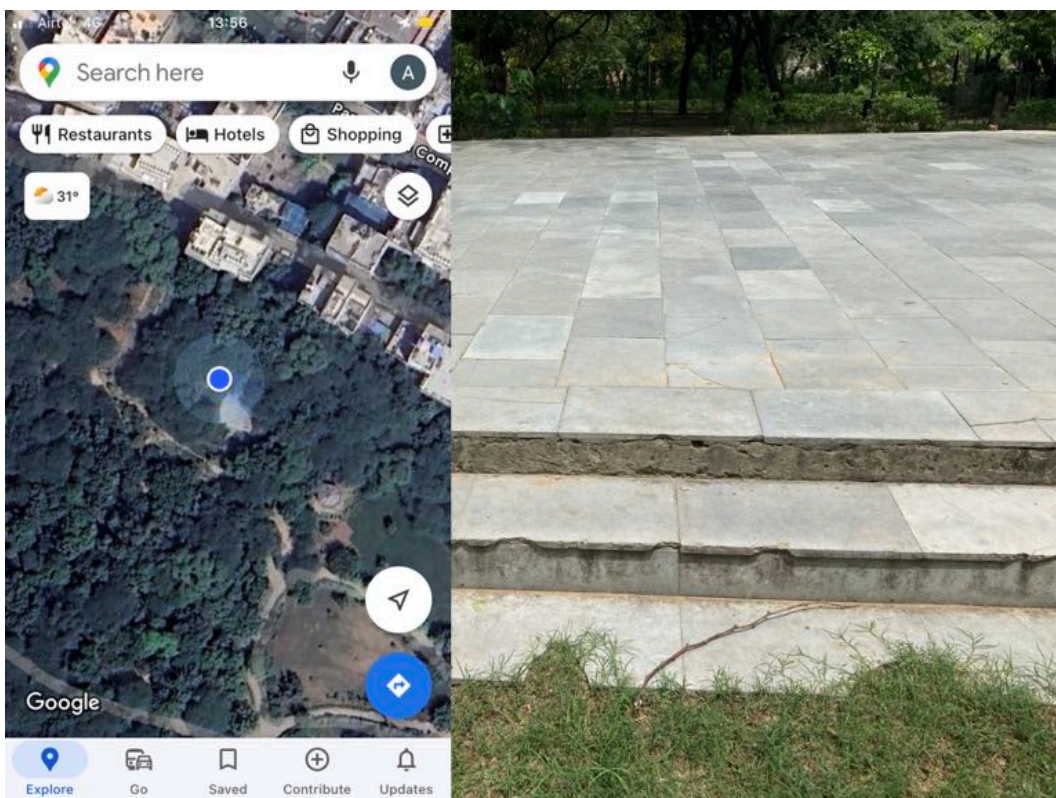
8. Similarly, some buildings have also encroached upon the land through extensions. The site visit photograph with GPS location is placed under for records:



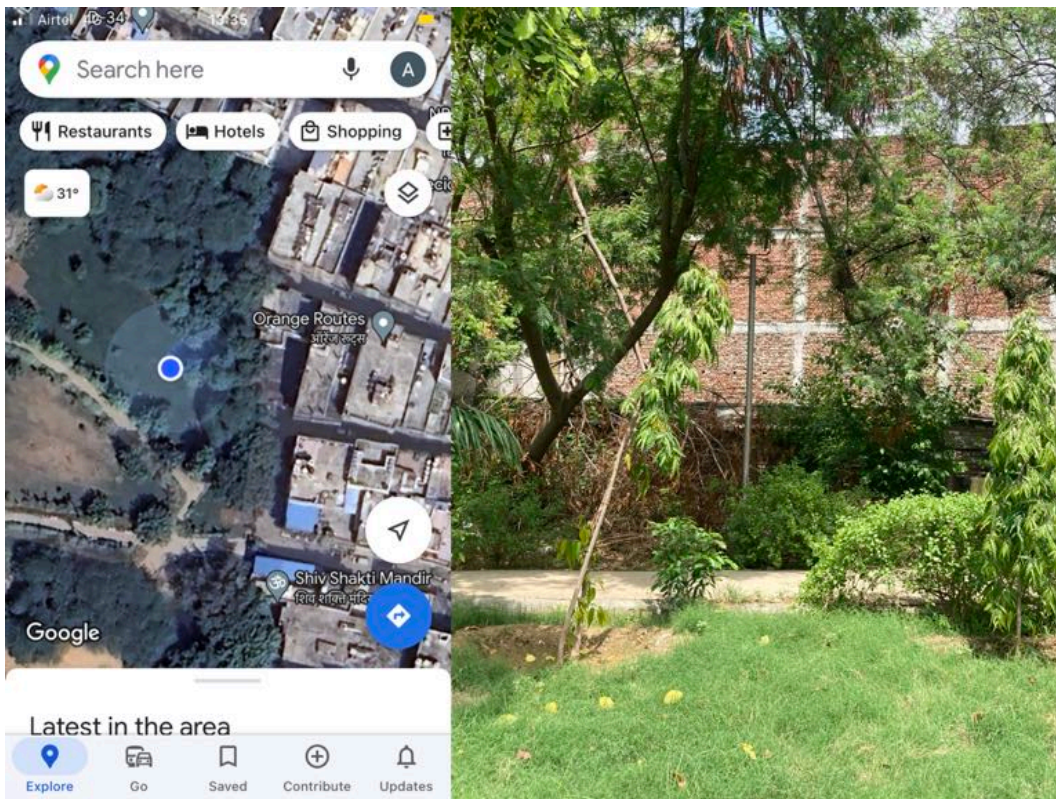
9. There is a temple inside the khasra. The site visit photograph with GPS location is placed under for records:



10. A large permanent construction in the form of chabutara is also present inside the khasra. The site visit photograph with GPS location is placed under for records:



11. New construction can be seen adjacent to the park boundary. Since only 6.12 bighas out of the 19 bighas of khasra number 209 were found at the location, it cannot be ascertained if this new construction falls within the 19 bighas area supposed to be allotted to the forest department. The site visit photograph with GPS location is placed under for records:



12. Piles of garbage, including plastic waste were commonly seen inside the khasra, but especially so near the boundary. Such wastes not only create eye sores and degrade the wildlife habitat, but also present entanglement and choking hazards to wildlife including birds and squirrels that were observed in large numbers in the area during

the visit. The site visit photograph with GPS location is placed under for records:



Summary

1. The land is being maintained as a park. Visitor amenities were observed.
2. While the Revenue Department's notification dated 2nd April 1996 (published in Delhi Gazette, National Capital Territory Government, on 4th April 1996) mentions the purpose of creation of Reserved Forest, no forest boundary pillars were visible.
3. Though the area of the khasra is mentioned as 19 bighas in the revenue portal and in the notification, the area appeared to be very small in comparison during the visit.
4. Only 6.12 bighas out of the 19 bighas of khasra number 209 were found at the site.
5. Site visit confirmed the loss of tree canopy in the South-East portion of the khasra. This loss has not been compensated by planting of tall plants, making the loss permanent.
6. In many areas, the park is covered with a boundary wall.
7. However, in many places, the wall was found to be badly damaged.

8. Some buildings have also encroached upon the land through extensions.
9. There is a temple inside the khasra.
10. A large permanent construction in the form of chabutara is also present inside the khasra.
11. New construction can be seen adjacent to the park boundary. Since only 6.12 bighas out of the 19 bighas of khasra number 209 were found at the location, it cannot be ascertained if this new construction falls within the 19 bighas area supposed to be allotted to the forest department.
12. Piles of garbage, including plastic waste were commonly seen inside the khasra, but especially so near the boundary. Such wastes not only create eye sores and degrade the wildlife habitat, but also present entanglement and choking hazards to wildlife including birds and squirrels that were observed in large numbers in the area during the visit.

Annexure-II

DELHI GAZETTE, NATIONAL CAPITAL TERRITORY GOVT. : APRIL 4, 1996/CHAITRA 15, 1918

(PART II)

REVENUE DEPARTMENT

NOTIFICATION

Delhi, the 2nd April, 1996

No. FI(29) PA DC/95.—Whereas the Supreme Court of India in I.A.No. 18 and 22 in Writ Petition (Civil) No. 4677/85 M.C. Mehta V/s Union of India & Others in their orders dated 25-1-96 and 13-3-96 have directed that uncultivated surplus land of Gaon Sabha falling in "Ridge" may be excluded from vesting in Gaon Sabha u/s 154 of the Delhi Land Reforms Act, 1954 and made available for the purpose of creation of Reserved Forest.

Now, therefore, in exercise of powers conferred u/s 154 of the Delhi Land Reforms Act, 1954 (8 of 1954), the Lt. Governor of National Capital Territory of Delhi, hereby declares the uncultivated land of Gaon Sabha specified in Column 'III' and Annexure 'A' to 'N' Annexed hereto, situated in Southern Ridge in respect of Villages mentioned in Column 'II' of table given below as surplus land and excludes the same from vesting in Gaon Sabha and further places the said land at the disposal of Forest Department of Government of National Capital Territory of Delhi.

S. Name of Village Quantum of Gaon Sabha land covered in ridge as declared surplus and placed at the disposal of Forest Deptt. for afforestation
(in Bighas & Biswas)

I	II	III
1.	Nebsarai	466-10 (Details at Annexure-'A')
2.	Chatterpur	225-10 (" " -'B')
3.	Maidangarhi	4263-02 (" " -'C')
4.	Dera Mandi	9412-05 (" " -'D')
5.	Asola	8387-06 (" " -'E')
6.	Pulpehlad	99-04 (" " -'F')
7.	Devli	5175-06 (" " -'G')
8.	Rangpuri	1365-05 (" " -'H')
9.	Ayanagar	4121-02 (" " -'I')
10.	Rajokri	3106-01 (" " -'J')
11.	Bhatti	11101-19 (" " -'K')

I	II	III
12.	Ghitorni	732-14 (" " -'L')
13.	Saidulazab	65-19 (" " -'M')
14.	Jonapur	1979-13 (" " -'N')

Total in Bighas : 50,480-16

or

Total in Acres : 10517-10

By order and in the name of the
Lt. Governor of the Nation
Capital Territory of Delhi.

G.S. PATNAIK, Secy

ANNEXURE-'A' (1 to 2 Pages)

Village NEB Sarai, Tehsil Mehrauli, Delhi,

Gram Sabha Land Under Notified Ridge

Khasra No.	Area
1	1-8
2	3-12
3	5-9
4	4-16
5	5-10
6	4-18
7	4-16
8	4-16
9	4-16
10	4-16
11	2-10
12	4-03
13	4-16
14	4-16
15	4-16
16	4-16
17	4-16
18	4-16
19	2-16
20	5-4
21	1-11
22	6-4
23	4-16
24	4-16
25	4-16
26	6-8
27	6-18
28	4-16
29	2-17
30	5-0
31	3-5

Attested

Financial Officer
Deptt. of Publication
M/s U D Delhi-54

Bull

Khasra No.	Area	Kh. No.	Area
32	4-16	496	5-15
33	4-16	497	1-18
34	4-16	501	4-16
36	4-16	507	4-16
37	4-16	516	12-9
39	4-16	634	29-3
40	4-16	649	4-4
41	4-16	650	2-13
42	3-14	651	5-02
43	3-19		
44	3-19		
45	6-6		
46	4-16		
47	3-0		
48	4-10		
49	5-18		
52	4-8		
134	1-18		
137	3-1		
138	4-2		
139	5-2		
140	3-6		
435	15-05		
440	5-10		
441	2-9		
443	1-16		
444	1-18		
445	3-01		
446	5-4		
447	6-10		
448	3-07		
449	4-16		
450	3-16		
451	3-09		
451/1	4-3		
452	4-14		
456 ✓	4-8		
457 ✓	3-16		
459	3-12		
460 ✓	3-12		
472 ✓	3-16		
473	2-15		
477	3-06		
480	4-16		
482	3-18		
483	4-16		
486	3-19		
487	4-16		
488	4-16		
490	5-2		
491	2-0		
493	3-11		
494	4-13		
495	5-07		
		Total	446.10

ANNEXURE—'B'

Gram Sabha Land Under Notified Ridge of
Village Chhattarpur, Mehrauli, New Delhi

Khasra No.	Area
138	5-14
139	4-16
140	4-16
141	4-16
152	4-16
153	4-16
154	4-16
155	4-16
156	4-16
157	4-16
160	7-18
161	6-02
162	4-16
163	4-16
164	3-11
167	7-00
168	4-16
169	4-02
170	7-00
171	4-16
172	4-12
173	7-04
174	4-16
175	4-16
176	4-16
177	5-00
178	2-18
187	3-03
197	5-10
204	6-12
205	5-06
208	4-07
209	5-19
210	2-12
211	7-18

Attested

Financial Officer
Deptt. of Publication
M/o U. D. Delhi-56

Khasra No.	Area	Khasra No.	Area
225	4-17	646	11-11
226	4-16	648	14-6
230	5-17	650	1-5
146	6-04	630	55-7
147	4-16	631	285-5
148	4-16	632	61-6
149	4-16	633	160-5
150	4-16	634	58-7
151	5-08	635	281-4
		637	34-15
	225-10	644	9-13
		653	5-3
		654	7-13
		655	7-10
		656	180-5
		657	23-2
		658	218-2
		659	299-13
		660	159-1
		661	300-0
		662 Min.	92-14
		663	34-13
		664	181-5
		665	21-7
		666	323-7
		667	300-0
		668	204-0
		669	11-7
		670	234-19
		671	171-19
		672	53-11
		Total	4263-2

ANNEXURE-'C'

GRAM SABHA LAND UNDER NOTIFIED
RIDGE VILLAGE MAIDANGARHI

Khasra No.	Area
1	52-10
2	25-6
3	10-6
15	8-7
491	31-14
522	9-7
523	12-2
528	7-0
529	5-15
531	4-5
532	21-8
533	10-19
536	3-6
538	31-12
541	10-0
908/547	14-8
548	2-11
550	4-15
551	5-17
552	3-5
553	11-15
687/570	198-12
569 Min.	18-0
688/570	19-17
1005/598	11-14
1004/598	1-14
599	35-4
601	3-6
927/602	3-3
604	7-9
615	20-12
622	26-7
624	57-17
628	15-7
642	57-17

ANNEXURE-'D', (1 to 11 Pages)

GRAM SABHA LAND UNDER NOTIFIED
RIDGE VILLAGE DERA MANDI

Khasra No.	Area
1	2
3	91-00
4	56-00
6/L	6-08
2	5-12
3	4-16
4	3-12
5	1-10
6	4-16
7	4-16
8	4-16
9	4-16
10	4-16
11	4-16
12	4-16

Attested

A/S

Financial Officer
Deptt. of Publication
M/o U D Delhi-54

82/1/5

Khasra No.	Area	1	2
13/2 ✓	1-02	22/12	1-2
19 ✓	4-16	15	1-18
20 ✓	4-16	16	4-16
21 ✓	4-16	17	4-8
22 ✓	4-16	18	4-0
7/2/3	4-00	19	4-16
8	2-12	22	4-16
9	14-09	23	4-16
10/5/1	34-00	24	4-16
11/7	4-04	25	4-16
8	5-16	23/1	4-16
15	4-03	2	4-12
16/2	2-00	3	2-14
21/2	4-00	8	4-16
22/2	4-00	9	4-16
23/2	3-12	12	4-16
24/3	3-18	13	4-16
24/1	4-02	17/1	3-18
25	4-12	18/2	4-12
		19	4-17
	318-4	24/1/2-	2-4
		5	4-16
19/11/2 ✓	2-08	25/1	4-8
12/2 ✓	2-08	2	4-12
18/2 ✓	2-03	5	4-8
19 ✓	4-16	6	4-12
20 ✓	4-16	7	4-16
21 ✓	4-16	8 min	1-19
22 ✓	4-16	9	4-16
23/1 ✓	3-17	10	4-12
24 ✓	4-16	11	4-8
25/1 ✓	1-02	12	4-12
20/19 ✓	4-16	13	4-12
20 ✓	4-16	14	4-12
21 ✓	4-12	15	4-8
22 ✓	4-12		
25 ✓	4-12		
21/4	5-12		169-19
5	4-09	25/16	4-12
6 ✓	4-09	17	4-16
7 ✓	4-16	18	4-12
8 ✓	4-09	23	4-8
11 ✓	3-02	24	4-16
12 ✓	3-15	25	4-12
13 ✓	4-16	26/1	4-12
14 ✓	4-16	2	4-12
		3	4-8
	99-10	11/2	1-0
15 ✓	4-9	12	4-16
16 ✓	4-5	14/1 min	2-16
17 ✓	4-12	15/2	1-12
18 ✓	4-12	19	4-16
19/1 ✓	3-8	20	4-16
		21	4-16

879 DG/96-7

Attested

Financial Officer

Deptt. of Publication

M/o U. D. Delhi-54

1	2	1	2
22✓	4-16	21✓	4-16
27/1✓	4-16	22✓	4-16
2✓	4-16	23✓	4-16
3✓	4-16	36/3✓	4-12
4✓	4-16	4/1✓	1-4
5✓	4-16	7/2✓	2-8
6✓	4-12	8✓	4-16
7✓	4-16	14✓	4-16
	4-16	17/1	1-8
	4-16	37/2/3/2	0-12
10✓	4-16	3/2	1-17
11✓	4-12	8/2	2-4
12✓	4-12	9/2	4-1
13✓	4-12	39/2✓	4-16
18✓	4-16		
19✓	4-16		170-14
20✓	4-16		
21✓	4-16	39/3✓	4-12
22✓	4-16	4	4-12
23✓	4-16	5✓	4-16
28/1✓	4-16	6✓	4-12
2✓	4-16	7✓	4-12
3✓	4-16	9/2✓	1-0
4✓	4-16	14/2✓	1-5
5✓	4-16	17/1✓	1-16
		40/1✓	4-16
	185-4	10✓	4-12
		16✓	4-09
28/5✓	4-16	17✓	4-16
7✓	4-16	23/1✓	2-19
8✓	4-16	24/1✓	3-8
9✓	4-16	25✓	4-5
10✓	4-16	41/3/2✓	2-10
11✓	4-16	4/2✓	3-16
12✓	4-16	5✓	4-16
13✓	4-16	15	4-16
18✓	4-16	16✓	4-16
19✓	4-16	25/2✓	0-05
20✓	4-16	42/6/2✓	2-14
21✓	4-16	11✓	4-16
22✓	4-16	12✓	4-16
23✓	4-16	13/1✓	3-8
24✓	4-16	18	4-16
25✓	4-16	19	4-16
33/1	4-16	20/1✓	1-5
2✓	4-16	21/2✓	1-18
3✓	4-16	46/1✓	4-16
8✓	4-16	2✓	4-16
9✓	4-16	3✓	4-16
11✓	4-16	4✓	4-16
12✓	4-16	5/1✓	2-6
13✓	4-16	6/2✓	1-12
18✓	4-16	7/1✓	1-8
19✓	4-16	8✓	4-15
20✓	4-16	9✓	4-16

Attested

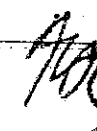
Financial Officer

Deptt. of Publications

M/o U. D. Delhi

1	2	1	2
10/1 ✓	3-8	16 ✓	4-16
53/1/1 ✓	0-16	17 ✓	4-16
54/4 ✓	4-09	18 ✓	4-16
		19 ✓	4-16
	148-12	20 ✓	4-16
		21 ✓	4-16
54/5 ✓	4-12	22/1 ✓	0-08
6/1 ✓	2-08	23/1 ✓	0-08
7 ✓	4-12	24 ✓	4-16
61/11 ✓	4-16	25/2 ✓	2-4
12 ✓	4-16	86/7/2 ✓	1-13
19 ✓	4-16	12/2 ✓	2-16
20 ✓	4-16	13 ✓	4-16
21 ✓	4-12	14 ✓	4-16
22 ✓	4-12	15 ✓	4-12
23/1 ✓	3-01	16/1 ✓	1-16
62/1 ✓	4-16	17/1 ✓	4-00
2 ✓	4-16	18/1 ✓	4-00
3 ✓	4-16	19/2 ✓	0-12
4 ✓	4-16	20/1 ✓	0-18
6 ✓	4-16	87/16 ✓	4-12
7 ✓	4-16	24/2 ✓	3-0
8 ✓	4-16	25 ✓	4-12
9 ✓	4-16	95/1/2 ✓	2-0
10 ✓	4-16	97/6 ✓	4-8
11 ✓	4-16	15 ✓	4-12
12 ✓	4-16	16 ✓	4-8
13 ✓	4-16	17/2 ✓	2-9
14 ✓	4-16	25/1 ✓	0-15
15 ✓	4-16	98/4 ✓	4-16
16 ✓	4-16	5 ✓	4-12
17 ✓	4-16	7 ✓	4-16
18 ✓	4-16	8/1 ✓	3-16
19 ✓	4-16	11 ✓	4-12
20 ✓	4-16	20 ✓	4-16
21 ✓	0-16		
22 ✓	2-06		
23 ✓	3-14		136-10
* 65/5/2 ✓	0-05	98/25 ✓	4-16
78/1/1 ✓	1-06	99/1 ✓	4-12
18/2 ✓	0-14	10/2 ✓	1-6
20/1 ✓	0-16	11 ✓	4-12
21/1 ✓	1-03	20 ✓	4-12
22/3 ✓	2-03	21 ✓	4-12
23/2 ✓	0-13	100/21/2 ✓	3-4
81/24 ✓	3-04	22/2 ✓	3-8
		23/2 ✓	3-4
	151-5	24 ✓	4-16
		25 ✓	4-16
89/7/2 ✓	1-3	101/12 ✓	4-16
85/7/2 ✓	2-8	13/2 ✓	3-13
12/2 ✓	3-11	14 ✓	4-6
13/2 ✓	3-1	15 ✓	3-16
14/1 ✓	1-12	16 ✓	4-16
		17 ✓	4-16

Attested



Financial Officer
Deptt. of Publication
M/o U. D. Delhi-54

1	2	1	2
18/2 ✓	2-16	109/1 ✓	3-18
19 ✓	4-16	2 ✓	4-16
21 ✓	4-16	4	4-10
22 ✓	4-16	5	4-10
23 ✓	4-16	6	4-16
24 ✓	4-16	7	4-16
25 ✓	4-16	8	4-16
102/11 ✓	2-14	9 ✓	4-16
12 ✓	1-16	10 ✓	4-16
19 ✓	4-12	11/2 ✓	5-05
20/1 ✓	0-16	13	1-08
20/2 ✓	2-18	14	4-16
20/3 ✓	0-09	15	4-16
21/1 ✓	1-18	16	4-16
21/2 ✓	2-7		4-16
22 ✓	4-16		
23	4-16		161-7
24/1	2-6	109/17	
24/2	2-10	18 ✓	4-16
25/2	2-9	20 ✓	4-16
25/1	2-1	21 ✓	4-16
104/4	4-16	23	4-16
5	1-10	24	4-16
20/2	0-6	25	4-16
105/19	1-11	110/2 ✓	4-16
	146-4	3/2 ✓	4-16
		8,2 ✓	0-08
		12 ✓	2-08
105/20	5-14	13 ✓	4-16
21/1	1-18	15/2 ✓	4-16
22/1	2-00	16 ✓	2-04
106/16	2-4	17/2 ✓	3-16
24/2	2-14	18/1 ✓	1-03
25	1-18	21/1/2 ✓	2-02
107/11/2 min	1-06	22 ✓	4-16
108/1/1	2-00	24/2 ✓	4-16
2/2	1-06	25 ✓	3-02
9/2	3-14	111/1/1 ✓	5-07
10/2	3-14	2/1 ✓	2-04
11	4-16	3/1 ✓	2-04
12	4-16	4/1 ✓	0-04
13/2	4-16	24/2 ✓	1-03
14	3-12	25/2 ✓	1-00
15	4-16	225	1-08
16	4-12	1	2-03
17	4-12	2	33-10
18	4-16	29/1 ✓	119-0
19	4-16	2 ✓	4-16
20	4-16	3 ✓	4-16
21	4-16	4 ✓	4-16
22	4-16	5 ✓	4-16
23	4-16	6 ✓	4-16
24	4-16	7 ✓	4-16
25	4-16	8 ✓	4-16
	4-12	9 ✓	4-16

Attested




Financial Officer

Deptt. of Publication

M/o U. D. Delhi-54

1	2	1	2
10	4-16	7 ✓	4-16
11	4-16	8 ✓	6-02
12	4-16	9 ✓	2-00
		10 ✓	3-02
	298-10	14 ✓	5-08
		15 ✓	4-16
29/13	4-16	16 ✓	3-10
14 ✓	4-16	64 ✓	7-16
15 ✓	4-16	112/1	4-08
16 ✓	4-16	2	4-12
17 ✓	4-16	3	4-12
18 ✓	4-16	4	4-12
19 ✓	4-16	5/1	1-18
20 ✓	4-16	7	4-16
21 ✓	4-16	8	4-16
22 ✓	4-16	9	4-16
23 ✓	4-16	10	4-12
24 ✓	4-16	11	4-12
25 ✓	4-16	12	4-16
30 ✓	31-19	13	4-16
31 ✓	27-18	14	4-16
32,1 ✓	4-16	15	4-16
2 ✓	4-16	16	4-16
3 ✓	4-16	17	4-16
4 ✓	4-16	18	4-16
5 ✓	4-16	20	4-12
6 ✓	4-16	21	4-12
7 ✓	4-16	22	4-16
8 ✓	4-16	24	4-12
9 ✓	4-16	25	4-12
10 ✓	4-16	113/5/2 ✓	0-18
11 ✓	4-16	6 ✓	4-16
12 ✓	4-16	7/2 ✓	3-04
13 ✓	4-16	14 ✓	4-16
14 ✓	4-16	15 ✓	4-16
15 ✓	4-16	16 ✓	4-16
16 ✓	4-16	17/1 ✓	4-00
17 ✓	4-16		
18 ✓	4-16		189-6
19 ✓	4-16		
20 ✓	4-16	113/24 ✓	4-12
21 ✓	4-16	25 ✓	4-12
22 ✓	4-16	116/3/3 ✓	2-17
23 ✓	4-16	4 ✓	4-16
24 ✓	4-16	5 ✓	4-16
25 ✓	4-16	6 ✓	4-16
63/1	4-16	7 ✓	4-16
		8 ✓	2-15
	214-1	14 ✓	4-4
		15 ✓	4-16
63/2 ✓	4-16	16 ✓	4-16
3 ✓	4-16	17 ✓	1-9
4 ✓	4-16	25 ✓	3-13
5 ✓	4-16	117/1 ✓	4-16
6 ✓	4-16	2	4-16

Attested

 Financial Officer
 Deptt. of Publication
 M/o U. D. Delhi-54

1	2	1	2
3✓	4-16	9✓	4-16
4✓	4-16	10✓	4-16
5✓	4-16	11✓	4-16
6✓	4-16	12✓	4-16
7✓	4-16	13✓	3-17
8✓	4-16	14✓	5-4
9✓	4-16	15✓	4-16
10✓	4-16	16✓	4-16
11✓	4-16	17✓	4-16
12✓	4-16	18/1✓	2-0
13✓	4-16	18/2✓	2-6
14✓	4-16	19✓	4-16
15✓	4-16	20✓	4-16
16✓	4-16	21✓	4-16
17✓	4-16	22✓	4-16
18✓	4-16	23/1✓	0-15
19✓	4-16	23/2✓	3-10
20✓	4-16	24/1✓	4-16
21✓	4-16	25✓	4-16
22✓	4-16	120/1✓	4-12
23✓	4-16	6/1	2-16
24✓	4-16	10✓	4-16
25✓	4-16	11✓	4-16
118/4/2✓	2-1	13	4-16
5✓	4-12	14	4-16
6✓	4-16	15	4-16
7✓	4-10	16	4-16
8/3✓	0-16	17	4-16
11✓	4-16	18	4-16
10✓	4-16	19✓	4-16
13✓	4-16	20✓	4-16
14✓	4-16	21✓	4-16
15✓	4-16	22✓	4-16
16✓	4-16	23✓	4-16
17✓	4-16	24✓	4-16
18✓	4-16	25✓	4-16
19✓	4-16	121/1	4-16
20✓	4-16	2	4-16
21✓	4-16	3	4-16
22/2✓	2-8	4	4-16
23✓	4-16	5	4-12
24✓	4-16	6	4-12
25✓	4-16	8/2	0-8
119/1	4-12	9	4-16
2	4-12	10	4-16
3	4-12	11	4-16
4/1	2-1	12	4-16
4/2	2-0	13/2	1-4
	277-2	14	4-8
		15	4-8
		16/1	3-16
119/5	4-12	20	4-16
6✓	4-16	21	4-16
7✓	3-13	122/5	4-12
8✓	5-8	6	4-12

Attested

Financial Officer
 Deptt. of Publication
 M/o U. D. Delhi-54

95/11

	2	1	2
7	4-16	125	13-09
8	4-16	126	120-00
9	4-16	127	119-02
10/1	0-14	128	120-00
12/2	3-2	129	120-00
13	4-16	130	120-00
		131	120-00
	281-9	132	97-00
122/14	4-16	133	73-16
15	4-12	134	120-00
16	4-12	135	120-00
17	4-16	136	120-00
18	4-16	137	120-00
19	4-16	138	119-02
20	4-16	139	120-00
21	4-16	140	71-02
22	4-16	141	53-10
23	4-16	144	119-02
24	4-16	145	120-00
25	4-12	146	120-00
123/3/2	1-16	147	120-00
4/2	1-17	148	120-00
5	5-12	149	94-09
6	3-00	150	112-10
11/2	2-16	151	120-00
12	4-16	152	120-00
15	4-16	153	120-00
16	4-16	154	120-00
17	4-16	155	120-00
18	4-16	157/1	119-02
19	4-16	2	4-16
20	4-16	3	4-16
21	4-16	4	4-16
22	4-16	5	4-16
23	4-16	6	4-16
24	4-16	7	4-16
25	4-16	8	4-16
124/1	5-08	12 min	4-04
2	2-15	13	4-16
9	2-01	14	4-16
10	4-01	15	4-16
11	3-06		4-16
12	2-05		4-16
19	0-19		
20	4-04		3210-4
21	4-09	157/20	
		158	4-16
	159-1	159	119-19
			71-10

Attested

Financial Officer

Dept. of Publication

M/o U. D. Delhi-54

96-88 Ridge

3/5

78/L (113)

ANNEXURE—'E' (1 to 2 pages)

Village : Asola, Tehsil Mehrauli Gram Sabha Land under Ridge Notified Area

Khasra No.	Area	Remarks
1876/1310	7-17	
1309	8-8	
1515	1-15	
1517	17-19	
1521 Min	14-9	
1523 Min	20-14	
1528	8-4	
1573	1-8	
1667	38-1	
1671	6-16	
1675 min	2-7	
1677	232-12	
1332	58-7	
1723	146-5	
✓1728	131-16	Possession of Land with wildlife sanctuary
1735	0-19	sanctuary
1744	25-11	-do-
1745	7-4	-do-
1746	28-19	-do-
1748	28-19	
1724	59-6	
1725	0-11	
1736	11-16	
1763	221-12	
1762	300-00	
1750	170-3	-do-
1752	103-8	-do-
1753	110-15	-do-
1754	108-16	
1755	300-1	Possession of Land with wild life sanctuary
1756	34-16	-do-
	2209-14	
1668	28-15	Possession of Land with wild life sanctuary
1758	295-17	
1759	4-3	
1760	300-0	-do-
1761	257-4	-do-
1764	192-19	-do-
1765	245-19	-do-
1766	15-12	-do-
1767	68-01	-do-
1768	300-01	-do-

1	2	3
1769	106-03	-do-
1770	306-14	-do-
1771	34-04	-do-
1772	137-14	-do-
1773	300-00	-do-
1774	300-00	-do-
1775	300-00	-do-
1776	300-00	-do-
1777	300-00	-do-
1778	300-00	-do-
1779	210-00	-do-
1780	226-03	-do-
1781	300-00	-do-
1782	300-00	-do-
1783	300-00	-do-
1784	133-06	-do-
1785	180-06	-do-
1786	215-18	-do-
1787	138-05	-do-
1757	81-0	
Total.		8387-6

ANNEXURE—'F'

Gram Sabha Land under Notified Ridge Village Pul Pehlad

Khasra No.	Area	
241/2/2 ✓	0-12	
309 ✓	2-16	
310 ✓	87-16	
315 min ✓	3-5	
311 min ✓	1-5	
312 min ✓	2-0	
313 min ✓	1-10	
Total		99-4

ANNEXURE—'G' (1 to 4 Pages)

Village : Devli, Tehsil Mehrauli

Gram Sabha Land Under Ridge Notified Area

Khasra No.	Area	Remarks
1	2	3
61	2-6	
10/2		
11	4-0	
19	5-4	

879 DG/96-8

Attested
[Signature]

Financial Officer
Deptt. of Publication
M/o U. D. Delhi-54

79/2 (174)


	2	3	1	2	3
20	4-16		11	7-3	
21	4-16		14	4-10	
22	4-16		15	4-16	
23	4-16				
24	0-6				
64 min.			1-2		
	115-4		16	1-0	
1 to 25					
63 min.	96-8		1		
65	120-0		20	6-11	
66	111-0		21	6-4	
			25	0-9	
1					
67	2-16		2		
			69	4-16	
2/2					
3	2-17		6		
4	6-15		7	4-16	
5	4-16		8/1/2	1-0	
6	5-16		14	3-18	
7	4-16		15	4-16	
8	4-16		16/1	3-11	
			16/2	1-5	
1-2			25/1 & 2	4-16	
9	4-16		70	1-8	
1-2			10/1		
10	4-16		10	3-3	
1-2			2		
11	4-16		70	5-6	
12	4-16				
13	4-16		11		
14	4-16		15	4-16	
15	4-16				
16	4-16		2		
67	4-16		16	2-18	
17			1		
18	4-16		16/2	1-17	
19	4-16		20	6-7	
20	4-16		21	4-16	
			25/1	2-15	
1-2			25/2	1-17	
21	4-16		71	4-16	
1-2			14		
22	4-16		16	4-16	
23	4-16		17	4-16	
24	4-16		25	4-16	
25	4-16		23/1&2	3-19	
68	4-2		24	5-12	
			26	5-16	
6					
7	8-14				
10	2-8				
2					

Attested

Financial Officer
 Deptt. of Publication
 M/o U. D. Delhi-54

1	2	3	1	2	3
73	3-12		7	4-16	
76/5/1	1-12		8	1-16	
5/2	3-4		9	4-16	
6/1	3-4		10	4-12	
6/2	1-12		74	2-7	
12 min	0-4				
13 min	4-7		11		
14	4-18		12	4-16	
15	4-16		13	4-16	
16	4-16		14	4-16	
17	4-16		15	4-16	
18	4-16		16	4-16	
19	4-8		17	4-16	
20	3-0		18	4-16	
21	4-16		19	4-11	
22	4-16		23	6-16	
23	4-16		24	4-16	
24	4-16		25	4-16	
76.	4-16		75	4-16	
25			1		
77	4-16		2	4-16	
			3/1	1-18	
1			5	4-16	
2	5-4		6/1	3-4	
5/2	0-2		6/2	1-12	
7/2	3-5		7/1	0-16	
8	4-16		7/2	4-1	
9	4-16		8	4-16	
10	4-16		9	4-16	
11	4-16		10	4-16	
12	4-16		11	4-16	
13	4-16		12	4-16	
14	4-12		13	4-16	
15/1	2-8		14	4-16	
16	4-16		15	4-16	
17	4-12		16	4-16	
18	4-16		17	4-16	
19	4-16		18	4-16	
20	4-16		19	4-16	
21	4-16		20	4-16	
23	4-12		21	4-16	
24	4-16		22	4-16	
25	4-16		75		
74	1-0			4-16	
1/2			23		
1/3	1-8		24	4-16	
2	4-16		25	4-16	
3	3-2		78	4-8	
4	6-17				
5	4-16		1		
6	4-16		2	4-16	
			3	4-16	
			4	4-16	

7/12

Attested


Financial Officer
 Deptt. of Publication
 M/o U. D. Delhi-54

1	2	3
5	4-16	
6	4-16	
7	4-16	
8	4-16	
9	5-14	
12	3-16	
13	4-16	
14	4-16	
15	4-16	
16	4-16	
17	4-16	
18	4-16	
19	4-3	
20	2-4	
2		
21	4-16	
22	4-16	
23	4-16	
24	4-16	
25	4-16	
79	120-0	
80	120-0	
81	120-0	
82	113-2	
83	115-16	
84	120-0	
85	120-0	
86	120-0	
87	120-0	
88	120-0	
89	120-0	
90	120-0	
91	120-0	
92	40-19	
93	82-16	
94	120-0	
95	120-0	
96	120-0	
97	120-0	
98	120-0	
99	120-0	
100	88-10	
101	58-14	
102	120-0	
103	120-0	
104	120-0	
105	120-0	
106	120-0	
107	107-19	
108	8-17	
109	24-11	
110	105-14	
111	120-0	
	120-0	

1	2	3
112	119-1	
113	62-10	
114	1-5	
115	46-2	
116	115-11	
117	88-13	
118	12-2	
119	15-16	

Total Area 5175-6

ANNEXURE-'H' (1 to 7)

Gaon Sabha Land Under Notified Ridge

Village : Rangpuri Teh. : Mehrauli

Kh. No.	Area
1	2
869	
870	5-00
871	3-00
872	2-08
885	1600
890	1-00
891	3-00
892	4-16
895	0-16
898	2-00
896	4-4
897	4-16
900	4-16
901	1-00
902	4-16
903	4-16
904	4-16
905	4-16
906	2-10
907	4-6
934	4-16
935	4-16
936	4-16
937	4-16
938	4-16
939	3-00
940	4-16
941	4-16
942	4-16
943	4-16
944	4-16
945	4-16
946	4-16
947	4-16
948	4-16
950	4-16

Attested



Financial Officer

Dept. of Publications

M/o U. D. Delhi-54

Kh. No.	Area	Kh. No.	Area
951	4-16	980	4-16
952	4-16	981	4-16
953	4-16	982	4-16
* 954	3-16	983	4-16
* 955	7-4	984	4-16
956	4-16	985	4-16
957	4-16	986	4-16
908	4-16	987	3-9
909	4-16	988	2-00
910	4-16	990	4-16
911	4-16	991	4-16
912	4-16	992	4-16
913	4-16	993	3-15
914	4-16	994	3-14
915	4-16	995	6-13
916	4-16	996	4-9
917	4-16	997	4-16
918	4-16	998	4-16
919	4-16	999	4-16
920	4-16	1000	4-16
921	2-14	1001	4-16
922	4-16	1002	4-16
923	7-4	1003	5-6
924	5-4	1004	6-4
925	4-16	1005	4-16
926	4-16	1006	4-16
927	4-16	1007	4-16
928	4-16	1008	4-16
929	4-16	1009	4-16
930	4-16	1010	4-16
931	4-16	1011	7-4
932	4-16	1012/1	4-16
933	4-16	1013	4-16
958	4-16	1014	4-16
959	4-16	1015	4-16
960	4-16	1016	4-16
961	4-16	1017	4-16
962	4-16	1018	4-16
963	4-16	1019/1	2-13
964	4-16	1020/1	1-9
965	4-16	1023	4-16
966	4-16	1024	4-16
967	4-16	1025	4-16
968	4-16	1026	4-16
969	4-16	1027	4-16
970	4-16	1034	4-16
971	4-16	1035	4-16
972	4-16	1036	4-16
973	4-16	1037	4-16
974	4-16	1038	4-16
975	4-16	1043	4-16
976	4-16	1044	4-16
977	4-16	1045	4-16
978	4-16	1046	4-16
979	4-16	1047	4-16

Attested

AOR

Financial Officer

Deptt. of Publication

M/o U. D. Delhi-54

Kh. No.	Area	Kh. No.	Area
1048	4-16	1	4-16
1051	1-11	1	4-16
1052	5-13	1	4-16
1053	4-16	1	4-16
1054	4-16	1	4-16
1055	4-16	1	4-16
1056	4-16	1	5-04
1057	4-16	1	4-16
1058	4-16	1	3-01
1059	4-16	1	4-16
1060	4-16	828	1-15
1061	5-7	829	2-11
1062	4-16	830	4-2
1063	4-16	831	3-10
1064	4-16	832	4-1
1065	4-16	833	4-16
1066	4-16	834	4-16
1069	4-16	835	4-16
1068	4-16	836	4-16
1070	4-16	837	4-16
1389	4-16	838	4-14
1	4-16	839	2-16
1	7-00	840	4-16
1	4-16	841	4-16
1	4-16	842	4-16
1	1-12	843	4-16
1	4-08	844	4-16
1	4-16	845	4-16
1	3-08	846	4-16
1	4-16	847	4-16
1	4-16	848	3-2
1	4-16	849	5-10
1	4-16	850	4-16
1	0-10	851	4-16
1	3-10	852	4-16
1	4-16	853	4-16
1	4-16	854	4-16
1	2-08	855	4-16
1	4-16	856	4-16
1	4-16	857	4-16
1	4-16	858	4-16
1	4-16	859	4-16
1	4-16	860	4-16
1	1-11	861	4-16
1	4-16	862	4-16
1	4-16	863	4-16
1	2-16	864	4-16
1	4-10	865	4-16
1	4-16	866	5-10
1	4-16	867	4-16
1	4-16	868	2-14
1	4-16	873	4-16
1	2-00	874	4-16
1	1-04	875	4-16

ATTACHED

Financial Officer
Deptt. of Publication
M/o U. D. Delhi-24

5/11/15

6/12/15

No.	Area	1	2
875	4-16	4	4-4
877	4-16	5	3-14
878	4-16	6	3-4
879	4-16	7	7-8
880	2-19	8	9-16
881	5-05	9	6-4
882	5-02	10	5-6
883	2-10	11	4-6
884	2-00	12	3-8
886	4-16	13 min	2-6
887	4-16	14	3-10
888	4-16	15	4-16
889	4-16	16	4-16
894	4-16	17	4-16
899	4-16	18	4-16
893	4-16	19	4-16
989	4-16	20	4-16
1825	4-16	21	4-16
1827	5-00	22	4-16
1477	4-16	123	4-16
1478	4-16	24	4-16
1464	4-16	25	4-16
1419	4-16	26	4-16
1420	4-16	27	4-16
1422	2-10	28	4-16
1506	4-16	29	4-16
1505/1	2-04	30	4-16
1405	4-01	31	4-16
1406	2-19	32	4-16
1407	4-16	33	4-16
1408	4-16	34 min	4-6
1409	2-12	35	4-16
1507	4-16	36	4-16
1508	2-08	37	4-16
1509	2-12	38 min	4-6
1510	4-16	39	4-16
1511	3-16	40	4-11
1387	4-16	41	4-6
1388	4-16	42	2-10
1389	4-16	43 min	3-19
1390/1	4-16	44 min	3-16
	1365-10	45	4-16
		46	4-16
		47	4-16
		48	4-16
		49 min	3-16
		50 min	3-6
		51	4-16
		52	4-16
		53	4-16
		54	4-16
		55	6-3
		56	3-4
		57	4-16

ANNEXURE—'I'

Gram Sabha Land under Notified Ridge Village
Aya Nagar

Khasra No.	Area
1	2
1	0-15
2	5-4
3	4-14

Attested



Financial Officer

Deptt. of Publication

M/o U. D. Delhi-64

	2	1	2
58	4-16	120	4-16
59	4-16	121	2-19
60	4-16	122	4-18
61	4-16	123	4-16
62	4-16	124	4-16
63	4-16	125	4-16
64	4-16	130	4-16
65	4-16	131	4-16
66	4-16	132	4-16
67	4-16	133	4-16
68	4-16	163	4-16
69	4-16	164	4-16
70	4-16	165	4-16
71 min	1-6	166	4-16
72 min	2-6	167	2-1
73	4-16	168	3-5
74	4-16	169	4-0
75	4-16	170	4-0
76	4-16	171	4-16
77	5-1	172	5-16
78	2-3	579/2	2-9
79	4-16	599	3-16
80	4-16	600	3-16
81	4-16	601	3-14
82	4-16	602	5-3
83 min	1-6	603	4-16
84 min	4-16	604	4-16
85	4-16	608	4-16
86	4-16	609	4-16
87	4-16	610	4-16
88	4-16	611	5-9
89	3-18	612	5-18
90	5-16	613	4-16
91	4-16	621	4-16
92	4-16	622	4-16
93	4-16	623	6-5
94	4-16	624	4-16
95	4-16	625	4-16
96	4-16	626	4-16
97 min	1-10	652	4-16
98 min	3-0	653	4-16
99	4-16	654	4-16
100	4-16	655	4-16
109	4-16	656	2-10
110	4-16	657	2-18
111 min	3-0	658	4-16
112 min	1-0	659	4-16
113 min	3-0	670	4-16
114 min	2-6	671	4-16
115 min	2-10	672	4-16
115 min	2-6	673	4-16
116	4-16	674	3-9
117	4-16	675	4-2
118	4-16	676	4-16
119	4-16	677	4-16

Amended

MA
 Financial Officer
 Deptt. of Publication
 M/o U. D. Delhi-54

1	2	1	2
688	4-16	805	4-16
689	4-16	808	7-19
690	4-16	809	2-19
691	4-12	810	4-0
692	5-1	812	4-16
693	4-16	813	4-16
694	4-16	814	4-16
695	4-16	815	4-16
701	4-16	816	4-16
702	4-16	820	4-16
703	4-16	821	4-16
704/2	3-13	822	4-16
705	4-16	823/2	3-14
706	4-16	824	4-16
707	4-16	825	4-16
708	4-16	826	4-16
709	5-9	827	5-3
710	5-9	828	5-5
711	4-16	829	4-19
712	4-16	830	4-16
713	4-16	831	4-16
714	4-16	832/1	3-14
715/1	3-13	833	4-16
716	4-16	834	4-16
717	4-16	840	4-16
718	4-16	841 min	2-0
719	4-16	841 min	2-16
720	2-19	842	4-16
721	5-1	843	4-16
777 min	0-16	848	4-16
779	2-19	849	4-16
781	2-16	850/1	3-11
782 ✓	6-8	851/1	3-4
784 min	2-14	856	4-16
785	4-16	857	4-16
786	4-16	858	4-16
787	4-16	859/2	3-14
788	4-16	860	4-16
789/1	4-7	861	4-16
790/2	4-3	862	4-16
791	4-16	863	5-14
792	4-16	864	2-0
793	4-16	865	4-16
794	5-5	866	4-16
795	5-3	867	4-16
796	4-16	868	4-16
797	4-16	869/2	3-19
798	4-16	870/1	4-11
799/2	3-13	871	4-16
800	4-16	872	4-16
801	4-16	873 min	1-0
802	4-16	879	4-16
803	4-16	886	4-16
804	4-16	887/2	1-2

879 DG/96-9

Attended
[Signature]

Deptt. of Publication
 M/o U. D. Delhi-54

1	2	1	2
891/2 min	0-1	952	4-16
892 min	2-0	953	4-16
893	4-16	954	4-16
894	4-16	955	4-16
895/1	3-13	956	4-16
896	4-16	957	4-16
897	4-16	958	4-16
898	4-16	959	4-16
899	4-16	966	4-16
900	4-16	967	4-16
901	5-3	968	4-16
902	4-0	969	4-16
903	4-16	970	4-16
904	4-16	971	4-16
905	4-16	972	4-16
906	4-16	973	4-16
907	4-16	974/2/2	4-1
908	4-16	975/2	4-9
909/1	3-19	976	4-16
910/1	4-10	977	4-16
911	4-16	978	4-16
912	4-16	979	4-16
913/2	3-7	980	4-16
917 min	1-2	981	4-16
918	4-16	982	5-5
919	4-16	983	4-16
924	4-16	984	4-16
928	4-16	985	4-16
926	4-16	986	4-16
927 min	1-12	987	4-16
928 min	1-12	988	4-16
929 min	1-12	989	4-16
930 min	3-16	990/2	3-15
931	4-16	991/1	4-15
932	4-16	992	4-16
933/1	3-13	993	4-16
934	4-16	994	4-16
935	4-16	995	4-16
936	4-16	996	4-16
937	4-16	997	4-16
938	4-16	998	4-16
939	4-16	999	4-16
940	4-16	1006	4-16
941	5-0	1007	4-16
942	3-4	1008	4-16
943	4-16	1009	4-16
944	4-16	1010	4-16
945	4-16	1011	4-16
946	4-16	1012	4-16
947	4-16	1013	4-16
948	4-16	1014	4-16
949	4-16	1015/2	3-4
950/1	3-18	1016	4-16
951/1	4-18	1017	4-16

Attested
AO
 Financial Officer
 Deptt. of Publication
 M/o U. D. Delhi-54

GALU (23)

1	2	1	2
1018			
1019	4-16	1092	
1020	4-16	1093	4-16
1021	4-16	1094	4-16
1022	3-9	1095/1	4-16
1023	5-5	1096/2	4-14
1024	4-16	1097	3-15
1025	4-16	1098	4-16
1026	4-16	1099	4-16
1027/2	4-16	1100/2	6-8
1028	3-14	1101	3-6
1029	4-16	1102	4-16
1030	4-16	1103	4-16
1031	4-16	1104	4-16
1032	4-16	1105	4-16
1033	4-16	1106	4-16
1034	4-16	1107	4-16
1035	4-16	1108	4-16
1036	4-16	1109	4-16
1047	4-16	1110	4-16
1048	4-16	1121	4-16
1049	4-16	1122	4-16
1050	4-16	1123	4-16
1051	4-16	1124	4-16
1052	4-16	1125	4-16
1053	4-16	1126	4-16
1054	4-16	1127	4-16
1055	4-16	1128	4-16
1056/2	4-16	1129	4-16
1057	3-14	1130	4-16
1058	4-16	1131/2	4-16
1059	4-16	1132	3-14
1060	4-16	1133/2	2-17
1061	4-16	1134	3-13
1062	2-1	1135	4-16
1063	3-7	1136	4-16
1064	4-16	1137	4-16
1065/2	4-16	1138	4-16
1066/1	4-10	1139	4-16
1067	4-0	1140	4-16
1068	4-16	1141	4-16
1069	4-16	1142	4-16
1070	4-16	1143	4-16
1071	4-16	1154	4-16
1072	4-16	1155	4-16
1073	4-16	1156	4-16
1074	4-16	1157	4-16
1075	4-16	1158	4-16
1086	4-16	1159	4-16
1087	4-16	1160	4-16
1088	4-16	1161	4-16
1089	4-16	1162	4-16
1090	4-16	1163	4-16
1091	4-16	1164	5-16
	4-16	1165	2-13
		1166	4-16
			4-16

Attested

Financial Officer

Dept. of Publications

M/o U. D. Delhi-54

1	2	1	2
1167	4-16	1261	1-3
1168	4-16	1262	2-0
1169	4-16	1263	5-1
1170	4-16	1264	4-16
1171	4-16	1265	4-16
1172	4-16	1266	2-10
1173	4-16	1267/2	4-3
1184	4-16	1268/2	1-3
1185	4-16	1269/2	3-11
1186	4-16	206	4-12
1187	4-16	204	4-12
1188	4-16	207	2-14
1189	4-16		
1190	4-16		
1191	4-16		
1192	3-0		
1193	4-0		
1194	4-16		
1195	4-16		
1196	4-16		
1197	4-16		
1198	4-16		
1199	4-16		
1200	4-16		
1211/2/2	4-14		
1212	4-16		
1213	4-16		
1214	4-16		
1215	4-16		
1216	4-16		
1217	4-14		
1218	5-7		
1219	4-16		
1220	4-16		
1221	4-16		
1222	4-16		
1223	4-16		
1234	4-16		
1235	4-16		
1236	4-16		
1237	4-16		
1238	4-16		
1239	6-1		
1240	6-14		
1241	4-16		
1242	4-16		
1253	4-16		
1254/2	4-16		
1255/2	4-5		
1256	4-3		
1257	2-11		
1258/2	0-16		
1259	4-10		
1260	4-3		
	2-15		

Total land of Gram Sabha under Ridge 2516-6

GRAM SABHA LAND UNDER NOTIFIED
RIDGE VILLAGE AYA NAGAR

Khasra No.		Area
1	2	
960		4-16
961		4-16
962		4-16
963		4-16
964		4-16
965		4-16
1000		4-16
1001		4-16
1002		4-16
1003		4-16
1004		4-16
1005		4-16
1037		4-16
1038		4-16
1039		4-16
1040		4-16
1041		4-16
1042		4-16
1043		4-16
1044		4-16
1045		4-16
1046		4-16
1076		4-16
1077		4-16
1078		4-16
1079		4-16
1080		4-16
1082		4-16
1081		4-16
1083		4-16
1084		4-16
1085		4-16
1111		4-16
1112		4-16

Attested

Financial Officer
Dept. of Publication
M/c U. D. Delhi-54

61/2 (25)

	2	1	2
1113			
1114	4-16	1250	
1115	4-6	1251	4-16
1116	4-16	1252	4-16
1117	4-16	1270/L	4-16
1118	4-16	1271	0-07
1119	4-16	1272	3-04
1120	4-16	1273	2-16
1144	4-16	1274	4-02
1145	4-16	1275	4-00
1146	4-16	1276	2-04
1147	4-16	1277	5-06
1148	4-16	1278	3-12
1149	4-16	1279	1-16
1150	4-16	1280	4-18
1151	4-16	1281	4-16
1152	4-16	1282	4-16
1153	4-16	1283	4-16
1174	4-16	1284	4-16
1175	4-16	1285	4-16
1176	4-16	1286	4-16
1177	4-16	1287	4-16
1178	4-16	1288	4-16
1179	4-16	1289	4-16
1180	4-16	1290	4-16
1181	4-16	1291	4-16
1182	4-16	1292	4-16
1183	4-16	1293	4-16
1201	4-16	1294	4-16
1202	4-16	1295	4-16
1203	4-16	1296	4-16
1204	4-16	1297	4-16
1205	4-16	1298	4-16
1206	4-16	1299	4-16
1207	4-16	1300	4-16
1208/2	4-16	1301	4-16
1209/2	4-11	1302	4-16
1210/2/2	2-17	1303	4-16
1224	2-09	1304	4-16
1225/1	4-16	1305	4-16
1226/2/2	3-18	1306	4-16
1227/2/2	2-09	1307	4-16
1228	3-15	1308	4-16
1229/2/2	4-16	1309	4-16
1230/2	4-14	1310	4-16
1231	4-10	1311	4-16
1232	4-16	1312	4-16
1233	4-16	1313	4-16
1243	4-16	1314	4-16
1244	4-16	1315	4-16
1245	4-16	1316	4-16
1246	4-16	1317	4-16
1247	4-16	1318	4-16
1248	4-16	1319	4-16
1249	4-16	1320	4-16
	4-16	1321	4-16

Attended
MA

Financial Officer
 Deptt of Publication
 M/P U. D. Delhi-54


	2	1	2
1322			
1323	4-16	1377 min	4-00
1324	4-16	1378 min	1-00
1325	4-16	1387	4-16
1326	4-16	1388	4-16
1327	4-16	1397	4-16
1328	4-16	1402	4-16
1329	4-16	1403	4-16
1330	4-16	1404	4-16
1331	4-16	1405	4-16
1332	4-16	1406	4-16
1333	4-16	1407	4-16
1334	4-16	1412 min	4-16
1335	4-16	1413 min	1-16
1336	4-16	1414 min	1-00
1337	4-16	1415 min	1-00
1338	4-16	1416 min	1-10
1339	4-16	1417 min	1-00
1340	4-16	1418 min	2-00
1341	4-16	1419 min	1-00
1342	4-16	1420 min	1-10
1343	4-16	1421 min	1-10
1344	4-16	1422 min	1-00
1345	4-16	1423 min	1-00
1346	4-16	1424 min	1-00
1347	4-16	1425 min	2-08
1348	4-16	1427 min	1-00
1349	4-16	1428 min	2-06
1350	4-16	1438 min	1-06
1351	4-16	1439 min	1-06
1352	4-16	1440	4-16
1353	4-16	1441	4-16
1354	4-16	1442 min	4-16
1355	4-16	1444	4-00
1356	4-16	1593 min	1-14
1357	4-16	1949 min	3-10
1358	4-16	1950 min	2-10
1359	4-16	1951 min	2-16
1360 min	4-16	1954 min	2-16
1361	1-16	1955 min	1-00
1362	4-16	1956 min	1-00
1363 min	4-16	1957 min	1-10
1364 min	2-00	1958 min	1-10
1365 min	1-10	1959 min	1-00
1366 min	1-06	1960 min	1-10
1367 min	1-16	1961	1-16
1368 min	1-06	1962	3-05
1369 min	1-00	1963	6-08
1370 min	3-00	1964	4-16
1371 min	1-16	1965	4-16
1372 min	2-00	1966	4-16
1373 min	1-00	1967	4-16
1374 min	2-00	1968	4-07
1375 min	1-10	1969	2-01
1376 min	2-00	1970	4-16
	1-8		4-16

Attended
MA

Financial Officer
Deptt of Publication
M/o U D, Delhi-54

5912 (27)

	2	1	2
1971			
1972	4-16	2026	
1973	4-16	2027	4-16
1974	4-16	2028	3-02
1975	1-12	2029	6-10
1976	4-04	2030	4-16
1977	4-06	2031	4-16
1978	4-16	2032	4-16
1979	4-16	2033	4-16
1980	4-16	2034	4-16
1981	4-16	2035	4-16
1982	4-16	2036	4-16
1983	4-16	2037	4-16
1984	4-16	2038	4-16
1985	4-16	2039	4-16
1986	4-16	2040	4-16
1987	4-16	2041	4-16
1988	4-16	2042	4-16
1989	4-16	2043	4-16
1990	4-16	2044	4-16
1991	4-16	2045	4-16
1992	4-16	2046	4-16
1993	4-16	2047	4-16
1994	4-16	2048	4-16
1995	4-16	2049	4-16
1996	4-16	2050	4-16
1997	4-16	2051	4-16
1998	4-16	2052	4-16
1999	4-16	2053	4-16
2000	4-16	2054	4-16
2001	4-16	2055	4-16
2002	4-16	2056	4-16
2003	4-16	2057	4-16
2004	4-16	2058	4-16
2005	4-16	2059	4-16
2006	4-16	2060	4-16
2007	4-16	2061	4-16
2008	4-16	2062	4-16
2009	4-16	2063	4-16
2010	4-16	2064	4-16
2011	4-16	2065	1-08
2012	4-14	2066	5-01
2013	4-09	2067	4-16
2014	4-16	2068	4-16
2015	4-16	2069	5-12
2016	4-16	2070	4-16
2017	4-16	2071	4-16
2018	4-16	2072	4-16
2019	4-16	2073	4-16
2020	4-16	2074	4-00
2021	4-16		3-03
2022	4-16		
2023	4-16		
2024	4-16		
2025	4-16		
		TOTAL	1604-16
		GRAND TOTAL	2516-06
			4121-02

Attested


Financial Officer
 Deptt. of Publication
 M/o U D Delhi-54

ANNEXURE J

GAON SABHA LAND UNDER NOTIFIED
RIDGE

VILLAGE: RAJOKARI, TEHSIL: MEHRAULI

Kb. No.

1514

1515

1530

1531

1532

1533

1534

1535

1536

1537

1538

1539

1540

1541

1542

1543

1544

1545

1547/2

1548

1568

1570

1571

1572

1573

1574

1575

1576

1582

1591

1592

1593

1594

1595

1596

1597

1598

1609

1610

1633

1747

1767

1774

1775

1778

1781

1782

1783

1784

1786

1787

1823

1824

PART IV

Area

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-09

4-06

3-07

4-16

5-02

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

17-16

4-3

8-4

2-18

1-2

4-16

5-10

5-0

2-10

3-6

4-16

4-16

4-16

4-16

4-16

4-16

4-16

4-16

Deptt. of Publication
M/o U. D. Delhi-54

Kb. No.	Area	Kh. No.	Area
1825			
1826	4-16	2010	
1828	4-16	2015	2-03
1847	4-16	2016	4-16
1848	4-16	2017	4-16
1849	4-16	2018	4-16
1865	4-16	2019	4-12
1866	4-16	2020	5-06
1867	4-16	2021	4-16
1869	4-16	2022	4-16
1868	4-16	2023	4-16
1870	4-16	2024	4-16
1871	4-16	2025	4-16
1872	4-16	2026	4-16
1878	4-16	2027	4-16
1880	2-18	2028	4-16
1883	2-6	2029	4-16
1884	4-16	2030	4-05
1885	4-16	2031	3-16
1886	4-16	2032	4-16
1887	4-16	2033	4-16
1888	4-16	2034	4-16
1889	4-16	2035	4-16
1890	4-16	2036	4-16
1891	4-16	2037	4-16
1892	4-16	2038	4-16
1893	4-16	2039	4-16
1894	4-16	2040	4-16
1895	4-16	2075	1-18
1996	2-10	2076	2-18
1997	2-1	2077	4-16
1898	4-16	2078	4-16
1899	4-16	2979	4-16
1990	4-16	2080	4-16
1901	4-16	2096	1-18
1902	4-16	2097	2-04
1903	4-16	2154	1-17
1904	4-16	2155	4-16
1915/1	4-16	2098	4-16
1916	8-16	2099	4-16
1926	6-3	2100	4-16
1973	3-4	2101	4-16
1980	2-8	2102	4-16
1981	5-6	2103	4-16
1982	6-10	2104	4-16
1987	3-3	2105	4-16
2000	4-16	2106	4-16
2001	2-5	2107	4-16
2002	2-14	2108	4-16
2003	4-16	2109	4-16
2006	8-07	2110	4-16
	5-17	2111	4-16
		2112	4-16
		2113	4-16
		2114	4-16
			4-16

879 DG/96-10

101+10

Attested

Financial Officer
Deptt of Publications
Ministry of Information & Public Relations

Kh. No.	Area	Kh. No.	Area
2115	4-16	2183	5-00
2116	2-05	1801	4-16
2127	2-14	1802	4-16
2128	4-16	1803	4-16
2129	4-16	1804	4-16
2130	4-16	1805	4-16
2131	4-16	1806	4-16
2132	4-16	1807	4-16
2133	4-16		4-16
2134	4-16		
2135	4-16	Total	98-14
2136	4-16	Gross Total	1217-9
2137	4-16		
2138	4-16		
2139	4-16		
2140	5-06		
2141	4-06		
2148	3-07		
2149	4-16		
2150	4-16		
2151	4-16		
2152	4-16		
2153	4-16		
2156	4-16		
2157	4-16		
2158	4-16		
2159	4-16		
2160	4-16		
2161	4-16		
2162	4-16		
2163	4-16		
2168	4-07		
2169	4-16		
2170	4-16		
2171	4-16		
2172	4-16		
2173	4-16		
2174	4-16		
2175	4-16		
2176	6-00		
2177	6-12		
2178	6-16		
2179	6-18		
2180	6-06		
2181	4-18		
2182	4-12		

GAON SABHA LAND UNDER NOTIFIED RIDGE FOREST

VILLAGE : RAJOKARI

TEH. MEHRAULI

Kh. No.	Area
1178	4-16
1179	4-16
1180	4-02
1181	4-16
1182	4-16
1183	4-16
1184	5-18
1185	2-14
1186	1-18
1187	2-05
1188	3-08
1189	4-16
1190	4-16
1191	4-16
1192	4-16
1193	4-16
1194	4-16
1195	4-16
1196	4-16
1197	4-16
1198	4-16
1199	4-19
1200	5-06
1201	6-16
1202	7-12
1203	4-16
1204	4-16
1205	4-16
1206	4-16
1207	4-16
1208	4-16
1209	4-16
1210	4-16
1211	4-16

Financial Officer

Deptt of Publication

M/o U. D. Delhi-54

55/4 (31)

Kh. No.	Area	Kh. No.	Area
1212			
1213	4-16	1294	
1214	4-16	1295	7-16
1215	4-16	1296	5-00
1216	4-16	1297	2-00
1217	4-16	1298	4-06
1218	4-16	1299	4-16
1219	4-16	1300	6-11
1220	4-16	1301	4-16
1221	4-16	1302	4-16
1222	4-16	1303	4-16
1223	4-16	1304	4-16
1224 min	4-16	1305	4-16
1227	4-16	1306	4-16
1228	4-16	1307	4-16
1233	4-16	1308	4-16
1255	4-16	1309	4-17
1256	4-16	1310	4-16
1257	4-16	1311	4-16
1258	4-16	1312	4-16
1259	4-16	1313	4-16
1260	4-16	1314	4-16
1261	4-16	1315	4-16
1262	4-16	1316	4-16
1263	4-16	1317	4-16
1264	4-16	1318	4-16
1265	4-16	1319	4-16
1266	4-16	1320	4-16
1267	4-16	1321	4-16
1268	4-16	1322	4-16
1269	4-16	1323	4-16
1270	4-16	1324	4-16
1271	4-16	1325	4-16
1272	4-16	1326	4-16
1273	4-16	1327	4-16
1274	4-16	1328	4-16
1275	4-16	1329	4-16
1276	4-16	1330	4-16
1277	4-16	1331	4-16
1278	4-16	1332	4-16
1279	4-16	1333	4-16
1280	4-16	1334	4-16
1281	4-16	1335	4-16
1282	4-16	1336	4-16
1283	4-16	1337	4-16
1284	4-16	1338	4-16
1285	4-16	1339	4-16
1286	4-16	1340	4-16
1287	4-16	1341	4-16
1288	4-16	1342	4-16
1289	4-16	1343	4-16
1290	4-16	1344	4-16
1291	4-16	1345	4-16
1292	4-16	1346	4-16
1293	4-16	1347	4-16
	5-16	1348	4-16

879 DG/96-11

Attended

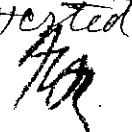


Financial Officer

Deptt of Publication

M/o U. D. Delhi-54

Kh. No.	Area	Kh. No.	Area
1349	4-16	1404	
1350	4-16	1405	4-16
1351	4-16	1406	4-16
1352	4-16	1407	4-16
1353	4-16	1408	4-16
1354	4-16	1409	4-16
1355	4-16	1410	4-16
1356	4-16	1411	4-16
1357	4-16	1412	4-16
1358	4-16	1413	4-16
1359	4-16	1414	4-16
1360	4-16	1415	4-16
1361	4-16	1416	4-16
1362	4-16	1417	4-16
1363	4-16	1418	2-08
1364	4-16	1419	4-08
1365	4-16	1420	4-16
1366	4-16	1421	4-16
1367	4-16	1422	4-16
1368	4-16	1423	4-16
1369	4-16	1424	4-16
1370	4-16	1425	4-16
1371	4-16	1426	4-16
1372	4-16	1427	4-16
1373	4-16	1428	4-16
1374	4-16	1429	4-16
1375	4-16	1430	4-16
1376	4-16	1431	4-16
1377	4-16	1432	4-16
1378	4-16	1433	4-16
1379	4-16	1434	4-16
1380	4-16	1435	4-16
1381	4-16	1436	4-16
1382	4-16	1437	4-16
1383	4-16	1438	4-16
1384	4-16	1439	4-16
1385	4-16	1440	4-16
1386	4-16	1441	5-16
1387	4-16	1442	2-08
1388	4-16	1443	4-16
1389	4-16	1444	4-16
1390	4-16	1445	4-16
1391	4-16	1446	4-16
1392	4-04	1447	4-16
1393	4-16	1448	4-16
1394	4-16	1449	4-16
1395	4-16	1450	4-16
1396	4-16	1451	4-16
1397	4-16	1452	4-08
1398	4-16	1456	10-18
1399	4-16	1457	4-17
1400	4-16	1458	4-16
1401	4-16	1459	4-16
1402	4-16	1460	3-14
1403	4-16	1461	3-07
			4-16

Initiated

 Financial Officer

Deptt. of Publication

M/a U D Dalhg-54

	Area	Kh. No	Area	Remarks
1790				
1791	4-16	775		
1795	4-16	810	1-4	
1798	2-18	1080	1-19	
1799	4-16	1109	0-12	
1800	4-16		1-16	
1808	4-16	1111		

52/2 (34)

52/2 (33)

Kh No	Area	Kh No	Area
1462	4-16	1523	2-16
1463	3-00	1524	4-16
1464	7-05	1525	4-16
1465	6-13	1526	4-16
1466	4-16	1527	4-16
1467	4-16	1528	4-16
1468	4-16	1529	4-16
1469	4-16	1549	4-16
1470	4-16	1577	4-16
1471	4-16	1578	4-16
1472	4-16	1579	4-16
1473	4-16	1580	4-16
1474	4-16	1581	4-16
1475	4-16	1585	4-16
1476	4-16	1587	4-16
1477	4-16	1588	4-16
1478	4-16	1389	4-16
1479	4-16	1590	4-16
1480	4-16	1635	2-16
1481	4-16	1636	1-10
1482	5-17	1689	32-16
1483	5-04	1691	2-04
1484	4-16	1692	6-00
1485	4-16	1693	7-02
1486	4-18	1694	7-04
1487	4-16	1695	5-13
1488	4-16	1696	5-09
1489	4-16	1697	6-14
1490	4-16	1598	4-07
1491	4-16	1699	3-17
1492	4-16	1700	4-14
1493	4-16	1701	5-14
1494	4-16	1702	4-11
1495	4-16	1703	2-15
1496	4-16	1704	4-16
1497	4-16	1705	4-16
1498	4-16	1706	2-01
1499	4-16	1707	3-12
1500	4-10	1708	4-16
1501	3-17	1709	6-11
1502	4-16	1712	6-00
1503	4-16	1713	4-16
1504	4-16	1714	4-05
1505	4-16	1716	5-10
1506	4-16	1717	4-11
1507	4-16	1720	9-11
1516	4-16	1722	2-19
1517	4-16	1726	5-16
1518	4-16	1727	4-05
1519	4-16	1756	2-05
1520	4-16	1776	3-05
1521	4-16	1780	0-14
1522	3-07	1788	4-16
		1789	4-16

Attested

Financial Officer
 Deptt of Publication
 M/o U D Delhi-54

Khasra No.	Area	Remarks	Khasra No.	Area	Remarks
	0-3		1927	87-19	
	2-3		1928	188-5	
			1929	298-1	
	98-3		1930	25-10	
			1931	160-6	
	15-7		1932	306-6	
1873	102-9 Abadi		1933	300-0	54 Bigha Old House Pacca & Jhuggi Bal- bir Nagar
1865	5-10				
1884	3-5				
129/2	3-6		1934	300-0	
648	9-3		1935	300-0	
593	8-13		1936	300-0	
665	79-5		1937	70-10	
713	3-4		1938	38-3	
714	19-11		1939	3-8	
725	12-4		1940	300-0	
726	0-2		1941	51-12	
730	23-8		1942	113-14	
764 Min	3-8				
766	5-4			3467-4	
769	1-13				
770 Min	35-7		1376	12-13	
774	7-2		1385	7-9	
780	24-11		1407	62-5	
836	35-12		1463	7-11	
840	6-11		1474 Min	15-7	
848	21-12		1476	3-19	
875 Min	1-8		1478	11-15	
887	8-17		1482	5-4	
888	7-13		1486 Min	48-17	
961 Min	1-11		1512	5-8	
969 Min	8-8		1513	0-11	
954 Min	3-0		1535 Min	9-2	
1031 Min	3-8		1543	3-3	
1285	1-16		1544	2-1	
1289	3-1		1535	13-9	
1291	6-13		1546	3-4	
1299	2-2		1547	2-2	
1301	74-6		1548	3-11	
			1549	3-0	
			1550	4-1	
1304	3-19		1551	0-6	
1306	25-12		1553	3-0	
1302	16-15		1554	15-17	
1333	5-2		1582	3-3	
1335	1-0		1596	17-12	
1920	300-0		1603	24-11	
1921	105-16		1604	5-6	
1922	80-1		1605/2	4-0	
1923	300-0		1645	10-9	
1924	300-0		1667	1-18	
1925	73-13		1681	1-17	
1926	12-0			312-11	

879 DG/96-12

Handwritten Signature
 Financial Officer
 Deptt of Publication
 M/o U D Deibr.54

Khasra No.	Area	Remarks	Khasra No.	Area	Remarks
234	0-11		12	4-16	
235	0-14		13	4-16	
TOTAL	65-19		14	4-16	
ANNEXURE—N ^o (1 to 6 Pages)					
Gaon Sabha Land under ridge Village :					
Jona Pur Tehsil Mehrouli.					
Khara No.	Area	Remarks	Khasra No.	Area	Remarks
70/11	3-8		15	4-16	
12	4-16		16	4-16	
13	2-10		17	4-16	
16	0-18		18	4-16	
17	3-0		19	4-16	
18	4-16		20	4-16	
19	4-16		21	4-16	
20	4-16		22	4-16	
21	4-16		23	4-16	
22	4-16		24	4-16	
23	4-16		25	4-16	
24	4-16		75/1	4-16	
25	4-14		2	4-16	
71/15	1-14		3	4-16	
16	4-14		4	4-16	
17	4-4		5	4-16	
18	3-0		6	4-16	
19	1-4		7	4-16	
21	4-6		8	4-16	
22	4-16		9	4-16	
23	4-16		10	4-16	
24	4-16		11	4-16	
25	4-16		12	4-16	
72/22	2-14		13	4-16	
23	0-14		14	4-16	
24	0-16		15	4-16	
25	2-12		75/16	4-16	
73/6/2	1-19		17	4-16	
15	4-12		18	4-16	
16	4-16		19	4-16	
17	2-10		20	4-16	
24	3-17		21	4-16	
25	4-16		22	4-16	
74/1/1	2-10		23	4-16	
2	4-16		24	4-16	
3	4-16		25	4-16	
74/4	4-16		76/1	4-16	
5	4-16		2	4-16	
6	4-16		3	4-16	
7	4-16		4	4-16	
8/1/2	4-13		5	4-16	
9/2/2	3-0		6	4-16	
10/2	3-4		7	4-16	
11	4-16		8	4-16	
			9	4-16	
			10	4-16	
			11	4-16	
			12	4-16	
			13	4-16	
			14	4-16	
			15	4-16	

Mested

MA

Financial Officer
Deptt of Publication
M/o U D Delhi-54

Khasra No.	Area	Remarks	Khasra No.	Area	Remarks
16	4-16		20	4-16	
17	4-16		21	4-16	
18	4-16		22	4-16	
19	4-16		23	4-16	
20	4-16		24	4-16	
21	4-16		25	4-16	
22	4-16		97/1	4-16	
23	4-16		2	4-16	
24	4-16		3	4-16	
25	4-16		4	4-16	
95/1	4-16		5	4-16	
2	4-16		6	4-16	
3	4-16		7	4-16	
4	4-16		8	4-16	
5	4-61		9	4-16	
6	4-16		10	4-16	
7	4-16		11	4-16	
8	4-16		12	4-16	
9	4-16		13	4-16	
10	4-16		14	4-16	
11	4-16		15	4-16	
12	4-16		16	4-16	
13	4-16		17	4-16	
14	4-16		18	4-16	
15	4-16		19	4-16	
16	4-16		20	4-16	
17	4-16		21	4-16	
18	4-16		22	4-16	
19	4-16		23	4-16	
20	4-16		24	4-16	
21	4-16		25	4-16	
22	4-16		98/4	3-8	
23	4-16		5	4-16	
24	4-16		6	4-16	
25	4-16		7	2-18	
96/1	4-16		14	2-10	
2	4-16		15	4-16	
3	4-16		16	4-16	
4	4-16		17	2-5	
5	4-16		24	2-0	
6	4-16		25	4-16	
7	4-16		99/5	0-11	
8	4-16		100/1	0-8	
9	4-16		5	0-16	
10	4-16		101/1	2-6	
11	4-16		2	4-10	
12	4-16		3	4-16	
96/13	4-16		4	4-16	
14	4-16		5	4-16	
15	4-16		6	4-16	
16	4-16		7	3-4	
17	4-16		8	1-12	
18	4-16		102/1	4-16	
19	4-16		2	4-16	
			3	4-16	

Accepted

Financial Officer
 Deptt of Publication
 No U D Dehr-54

WALL

Khasra No.	Area	Khasra No.	Area
4	4-16	8	3-2
5	4-16	13	4-5
6	4-16	14	4-16
7	4-16	15	4-16
8	4-16	16	4-16
9	4-16	17	4-16
10	4-16	18	5-13
11	1-8	22	2-7
12	2-10	23	4-16
13	3-12	24	4-16
14	4-8	25	4-16
15	5-6	51/1	4-16
		2	4-16
		51/3	4-16
	965 09	4	4-16
		5	4-16
47/1	3-16	6	4-16
9	4-6	10	4-16
10	4-16	15	4-16
11	4-16	16	4-16
19	4-15	17	4-16
20	4-16	18	4-16
21	4-16	19	4-16
22	4-16	20	4-16
48/3	5-0	21	4-16
4	4-16	22	4-16
5	4-16	23	4-16
6	4-16	24	4-16
7	4-16	25	4-16
8	4-16	67/1	4-16
9	2-16	2/1	1-9
11	5-8	3	4-16
12	4-16	4	4-16
15	4-16	9/2	1-9
16	4-16	10	4-16
18	4-16	11	4-16
19	4-16	12/1	1-9
20	4-16	19/2	1-9
21	4-16	20	4-16
22	4-16	21	4-16
23	4-16	22/1	1-9
25	4-16	22/2	3-7
49/14	1-15	68/1	4-16
15	4-6	2	4-16
16	4-16	3	4-16
17	4-16	4	4-16
24	3-18	5	4-16
25	5-3	6	4-16
50/3	4-16	7	4-16
4	1-14	8	4-16
5	4-16	9	4-16
6	4-16	10	4-16
7	4-16	11	4-16
		13	4-16
		14	4-16

Attested

[Signature]

Financial Officer
 Deptt. of Publication
 M/o U. D. Delhi-54

40

Khasra No.	Area	Remarks	Khasra No.	Area	Remarks
15	4-16		3	4-16	
16	4-16		4	4-16	
17	4-16		5	4-16	
18	4-16		6	4-16	
68/21	4-16		7	4-16	
22	4-16		8	4-16	
23	4-16		11	4-16	
24	4-16		14	4-16	
25	4-16		15	4-16	
69/2	4-16		16	4-16	
3	4-16		20	4-16	
4	4-16		21	4-16	
5	4-16		25	4-16	
6	4-16		79/1	4-16	
7	4-16		10	4-16	
8	4-16		11	4-16	
9	4-16		20	4-16	
15	4-16		21	4-16	
16	4-16		92/1	4-16	
17	4-16		14	4-06	
18	4-16		15	4-16	
19	4-16		16	4-16	
20	2-06		17	3-12	
21	3-18		18	2-07	
22	4-16		23	3-17	
23	4-16		24	4-14	
24	4-16		25	4-16	
25	4-16		26	2-08	
77/1	4-16		27	0-16	
2	4-16		93/1	4-16	
3	4-16		2	4-16	
4	4-16		3	4-16	
5	4-16		4	4-16	
6	4-16		5	4-16	
7	4-16		93/6	4-16	
8	4-16		7	4-16	
9	4-16		8	4-16	
10	4-16		9	4-16	
11	4-16		10	4-16	
13	4-16		11	4-16	
14	4-16		12	4-16	
15	4-16		13	4-16	
16	4-16		14	4-16	
17	4-16		15	4-16	
18	4-16		16	4-16	
19	4-16		17	4-16	
77/20	4-16		18	4-16	
21	4-16		19	4-16	
22	4-16		20	4-16	
23	4-16		21	3-02	
24	4-16		22	4-04	
25	4-16		23	4-16	
78/1	4-16		24	4-16	
2	4-16		25	4-16	
			94/1	4-16	

Attested

MA

Financial Officer
Deptt. of Publication
M/o U. D. Delhi-54

Sl. No.	Area	Remarks
2	4-16	
3	4-16	
4	4-16	
5	4-16	
6	4-16	
7	4-16	
8	4-16	
9	4-16	
10	4-16	
11	4-15	
12	4-16	
13	4-16	
14	4-16	
15	4-16	
16	4-16	
17	4-16	
18	4-16	
19	4-16	
20	4-16	
21	4-16	
22	4-16	
23	4-16	
24	4-16	
25	4-09	
Grand Total	1014-4 965-9	
Grand Total	1979-13	

विधि, न्याय एवं विधायी कार्य विभाग

अधिसूचना

दिल्ली, 4 अप्रैल, 1996

संख्या फा. 6/15/85-न्याय-572.—गृह मंत्रालय, भारत सरकार को दिनांक 29 मई, 1970 की अधिसूचना संख्या 1/12/70-डी. एच. (एस) के अनुसार यथा संशोधित दिनांक 25 जुलाई, 1970 की अधिसूचना संख्या 1/2/70-डी. एच. (एस) के साथ पठित संविधान के अनुच्छेद 309 के परन्तुक द्वारा प्रदत्त शक्तियों और इस संबंध में सशक्त बनाने वाली सभी अन्य शक्तियों का प्रयोग करते हुए दिल्ली राष्ट्रीय राजधानी के उपराज्यपाल दिल्ली

Attested

[Signature]

Financial Officer

Deptt. of Publication

M/o U. D. Delhi-54

उच्च न्यायालय की सिफारिशों के अनुसार दिल्ली न्यायिक सेवा नियमावली, 1970 में पुनः संशोधन करने के लिए निम्नलिखित नियम बनाते हैं, अर्थात् :—

दिल्ली न्यायिक सेवा नियमावली, 1970 के परिशिष्ट जहां तक वह दिल्ली न्यायिक सेवा में भर्ती करने के लिए प्रतियोगी परीक्षा के पाठ्य-विवरण से सम्बन्धित है, के खंड (3) के न्यान पर निम्नलिखित प्रतिस्थापित किया जायेगा :

“(3) प्रश्न पत्र (1) दीवानी कानून :—भारतीय संविदा: अधिनियम, भारतीय वस्तु विक्री अधिनियम, भारतीय भागीदारी अधिनियम, विशिष्ट सहायता अधिनियम, हिन्दू विधि, मोहम्मडन विधि, दिल्ली किराया नियन्त्रण अधिनियम एवं अपकृत विधि”

दिल्ली राष्ट्रीय राजधानी के उपराज्यपाल के आदेश से तथा उनके नाम पर
जे. डी. कपूर, सचिव

DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE
AFFAIRS
NOTIFICATION

Delhi, the 4th April, 1996

No. F. 6/15/85-Jud. (Vol. D) 572 :—In exercise of the powers conferred by proviso to article 309 of the Constitution read with the Government of India, Ministry of Home Affairs, Notification No. 1/2/70—D.H.(S) dated the 29th May, 1970 as amended vide notification No. 1/2/70 DH(S) dated the 25th July, 1970 and all other powers enabling in that behalf, the Lt. Governor of the National Capital Territory of Delhi on the recommendations of the High Court of Delhi is pleased to make the following rules further to amend the Delhi Judicial Service Rules 1970, namely :—

In the appendix to the Delhi Judicial Service Rules, 1970, relating to syllabus for competitive examination for recruitment to the Delhi Judicial Service for clause (3), the following shall be substituted namely :—

“(3) Paper (1) Civil Law :

Indian Contract Act, Indian Sales of Goods Act, Indian Partnership Act, Specific Relief Act, Hindu Law, Mohammedan Law, Delhi Rent Control Act and Law of Torts.”

By Order and in the name of the
Lt. Governor of the National Capital
Territory of Delhi.

J.D. KAPOOR, Secy.

44/19/c

33

ANNEXURE BDELHI ADMINISTRATION : DELHI

No.F.3(116)/CWLW/84/897/to 906

Dated: 9.10.1986

NOTIFICATION

In exercise of the powers conferred by section 18 of the Wild Life (Protection) Act, 1972, the Administrator Delhi, is pleased to declare the Wild Life Sanctuary in 7827 Bighas 17 Biswas of Gaon Sabha land of village Asola, 2845 Bighas 17 Biswas of Gaon Sabha land of village Sahurpur and 2186 Bighas 18 Biswas of Gaon Sabha land of village Maidan Garhi considering that the said are is of adequate ecological, founal, floral, geomorphological, natural or zoological significance, for the purpose of protecting, propagating or developing of Wild Life or its environment. For the purpose of situation and limits of the area of the village-wise khasra numbers are as under:-

VILLAGE ASOLA:

1667, 1668, 1673, 1728, 1738, 1744 to 1746, 1750, 1752, 1754 to 1787.

VILLAGE SARURPUR

488, 490 tp 493, 510 to 515, 516/1, 516/2, 517 to 542.

VILLAGE MAIDAN GARHI

658, 659, 661, 663, 665 to 668, 670 to 672.

By order,

Sd/- S.S.HARIT
 DEPUTY SECRETARY (DEVELOPMENT)
 DELHI ADMINISTRATION, DELHI.

DELHI ADMINISTRATION, DELHI

No. 2(2)/DCI/90-91/1502-91

Dated: 15-04-1991

NOTIFICATION

Dated:

to be published in Gazette of India)

In continuation of Notification No. 3(116)/CWLW/84/897-6 dated 9.10.86. In exercise of the powers conferred by section 18 of the Wildlife (Protection) Act, 1972, the Lt. Governor, (Administrator), Delhi is pleased to declare the area in the schedule below as Wildlife Sanctuary in Bhatti village. Total Area: 2166.28 acres; considering that the said area is of adequate ecological, faunal, floral, geomorphological and natural significance for the purpose of propagating and developing of Wildlife and/or its environment.

SCHEDULE

<u>Village</u>	<u>(Khasra Nos.)</u>	<u>Area</u>
BATTI	708, 712, 713, 715, 1895 to 1900, 1903 to 1938, 1940 to 1942.	2166.28 Acres.

By Order

Qishi
DY. SECRETARY (FORESTS)
DELHI ADMINISTRATION; DELHI.

Copy to:

A.D.M(R), for physical demarcation.

Development Commissioner, Delhi.

CWLW, Delhi.

Dy. Conservator of Forests, Delhi.

Director, Wildlife Preservation, G.O.I., Bikaner House.

Law & Jud. Deptt., Delhi Admn.

Director, P.R. Department, Delhi Admn. *o/pd Sectt*

Members, Delhi W.L. Adv. Board.

Director, Delhi Gazetteer with request to publish in Delhi Gazette.

Qishi
DY. SECRETARY (FORESTS)
DELHI ADMINISTRATION; DELHI.

Item No. 08

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 535/2024

Corruption Removal Society Through
Secretary Vinay Kumar Walia

Applicant

Versus

Department of Forest Wild Life,
Govt of NCTD through The Principal Chief
Conservator of Forest

Respondent

Date of hearing: 14.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Mr. Abhas Kumar, Adv. for Applicant

ORDER

1. In this Original Application the plea of the applicant is that khasra No. 209 Sadulajab Saket New Delhi is a forest land and the land mafia has captured this land and has deforested almost 50 % of this land. Submission of the learned counsel for the applicant is that the private persons are raising construction by destroying the forest land and in this regard he has referred to the photographs on page 42 of the paperbook, he has also referred to annexure A-7 to show that the area in question has been registered in forest land. He has submitted that in last 3-4 years large scale destruction of forest has taken place.

2. The Original Application raises substantial issue relating to compliance of the environmental norms.

3. Issue notice to the respondents, applicant is directed to serve the respondents and file affidavit of service at least one week before the next date of hearing.

4. To ascertain the truthfulness of the allegation, we also deem it proper to constitute a Joint Committee comprising of the representative of Member Secretary, CPCB, representative of MoEF & CC along with representative of Forest Survey of India, Dehradun. Representative of Member Secretary, CPCB will act as nodal agency.

5. The Joint Committee will visit the site, ascertain the correct situation and extent of damage to the forest, if any, caused and persons responsible for the same and submit factual status report before the Tribunal within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

6. List on 29.08.2024.

7. A copy of this order be forwarded to Member Secretary, CPCB, MoEF&CC and Forest Survey of India, Dehradun by e-mail for compliance.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

May 14, 2024
O.A. No. 535/2024
HB